

COURT NO. 13
THE HONOURABLE SRI JUSTICE RAVI CHEEMALAPATI

To be Heard on Thursday The 8th day of October 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION (EXCISE)</u>					
1	WP/27375/2026 IA 1/2026 Direction Petition	PEDDA SUBBAYYA JAGATI Vs THE STATE OF ANDHRA PRADESH	S V RUTHVIK	GP FOR PROHIBITION EXCISE	KURNOOL
2	WP/27571/2026 IA 1/2026 Direction Petition	CHITYAL KONDAIAH Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	GP FOR PROHIBITION EXCISE	KURNOOL
3	WP/27697/2026 IA 1/2026 Direction Petition	VASAMSETTI SWAMI Vs THE STATE OF ANDHRA PRADESH	SRINIVASA KANNAMA REDDY	GP FOR PROHIBITION EXCISE	EAST GODAVARI
<u>ADMISSION (CENTRAL GOVT.)</u>					
4	WP/27394/2026 IA 1/2026 Direction Petition	NALLAPANENI SESHAGIRI RAO Vs THE UNION BANK OF INDIA	NUTHALAPATI MOHAN		GUNTUR
5	WP/28019/2026 IA 1/2026 Direction Petition	SRI SUJAN KUMAR POTLURI Vs THE UNION OF INDIA	S S BHATT	W V B SHRAVAN(CENTRAL GOVT.COUNSEL) GP FOR HOME	PRAKASAM
6	WP/28342/2026 IA 1/2026 Direction Petition	OMMI MUTHYALA APPALARAJU Vs RASHTRIYA ISPAT NIGAM LIMITED	MANGENA SREE RAMA RAO		VISAKHAPATNAM
7	WP/29014/2026 IA 1/2026 Stay Petition	CH V A RAVI KUMAR Vs THE UNION OF INDIA	M R S SRINIVAS	VANKAYALAPATI N PRAVEEN SC For GNT ONG NLR Municipal Corporations GP FOR ROADS BUILDINGS GP FOR REVENUE	GUNTUR
8	WP/29025/2026 IA 1/2026 Direction Petition	SHAIK ATHAUR RAHAMAN Vs UNION OF INDIA	D.RAMASWAMY REDDY		GUNTUR
9	WP/29081/2026 IA 1/2026 Direction Petition	ADARI RAMPRASAD Vs THE UNION OF INDIA	TAMADA RAMJI VARMA	GP FOR HOME	VISAKHAPATNAM
10	WP/29226/2026 IA 1/2026 Direction Petition	SMT CHANDANA DATTI Vs UNION OF INDIA	V CH NAIDU		VISAKHAPATNAM
<u>ADMISSION (ROADS & BUILDINGS)</u>					
11	WP/29109/2026 IA 1/2026 Direction Petition	BANDARU CHANDRA SEKHAR Vs THE STATE OF ANDHRA PRADESH	SOMISETTY GANESH BABU	GP FOR ROADS BUILDINGS GP FOR GENERAL ADMINISTRATION GP FOR FINANCE PLANNING	VIZIANAGARAM
12	WP/29147/2026 IA 1/2026 Direction Petition	DEGA SURESH Vs THE STATE OF ANDHRA PRADESH	PULIPATI RADHIKA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	SPS NELLORE

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(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION(WAKF BOARD)</u>					
13.1,13.2 along with 13					
13	WP/27761/2025 IA 1/2025 Direction Petition	RAJESH PODDAR Vs STATE OF AP	KARUMANCHI INDRANEEL BABU	GP FOR SOCIAL WELFARE SHAIK KHAJA BASHA	KRISHNA
13.1	WP/24726/2022 IA 1/2022 Direction Petition IA 1/2025 Leave Petition	THE MARBLE AND GRANITE DEALERS WELFARE ASSOCIATION Vs THE STATE OF AP	VANGALA SAILAJA	GP FOR SOCIAL WELFARE S V BHARATHA LAKSHMI S ARIFULLAH (SC FOR AP WAQF BOARD) SHAIK KHAJA BASHA	KRISHNA
13.2	WP/36198/2022 IA 1/2022 Direction Petition IA 1/2023 Direction Petition IA 1/2025 Leave Petition	RAJESH PODDAR Vs STATE OF ANDHRA PRADESH	VAJJHALA SATYANARAYANA PRASAD	GP FOR SOCIAL WELFARE S V BHARATHA LAKSHMI SHAIK KHAJA BASHA	KRISHNA
<u>ADMISSION (CENTRAL GOVT.)</u>					
14	WP/4009/2025 IA 1/2025 Suspension Petition IA 2/2025 Suspension Petition IA 4/2025 Vacate Stay Petition IA 3/2026 Suspension Petition	YALLA RAMU NAIDU Vs THE UNION OF INDIA	CHIRANJEEVI TALASILA	SRIDHAR TUMMALAPUDI (VISAKHAPATNAM CENTRAL GOVT COUNSEL) GP FOR SERVICES III THOTA RAMAKOTESWARA RAO DEPUTY SOLICITOR GENERAL OF INDIA SYED KHADER MASTAN	
15	WP/17880/2025 IA 1/2025 Suspension Petition IA 2/2025 Direction Petition IA 3/2025 Suspension Petition IA 4/2025 Direction Petition	M/S DODDA BRAHMA REDDY AND SONS Vs THE UNION OF INDIA	JAVVAJI SARATH CHANDRA	BACHINA HANUMANATHA RAO (CENTRAL GOVT COUNSEL) V R REDDY KOVVURI	GUNTUR
16	WP/33553/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition IA 1/2026 Vacate Stay Petition IA 2/2026 Leave Petition	BHAVYA SRI TRANSPORT Vs THE UNION OF INDIA	MSVS SUDHA RANI	M UMA DEVI (CENTRAL GOVT COUNSEL) SHREYAS REDDY	SPS NELLORE
<u>FOR APPEARANCE</u>					
17	CC/6423/2023 (WP/35463/2018) IA 3/2026 Implead Petition	DAMA HARIBABU Vs G V SUBBA REDDY	K V ADITYA CHOWDARY	M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) SIREESHA RANI VALLABHANENI P SUBASH	PRAKASAM
<u>FOR WITHDRAWAL</u>					
18	WP/10024/2026 IA 1/2026 Suspension Petition IA 2/2026 Vacate Stay Petition	SAI WINES Vs THE STATE OF ANDHRA PRADESH	LEO LAW ASSOCIATES LLP	GP FOR PROHIBITION EXCISE GP FOR PROHIBITION EXCISE	WEST GODAVARI
<u>FOR ADMISSION</u>					
19	CC/3695/2026 (WP/7997/2026)	METTA ARUNA Vs G SHRAVAN KUMAR	N B CHANDRA SEKHAR		SRIKAKULAM

20	CC/3703/2026 (WP/24578/2025)	BELLALA UTTAM REDDY Vs KANTILAL DANDE IAS	SAI MANOJ REDDY L		ANANTAPUR
<u>ADMISSION (EXCISE)</u>					
21	WP/36134/2022 IA 1/2022 Direction Petition	KANTAMSETTI SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	T V JAGGI REDDY	GP FOR PROHIBITION EXCISE	EAST GODAVARI
22	WP/25625/2026 IA 1/2026 Suspension Petition	M/S SD WINES Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	GP FOR PROHIBITION EXCISE GP FOR PROHIBITION EXCISE	CHITTOOR
<u>ADMISSION(WAKF BOARD)</u>					
23	WP/11917/2022 IA 1/2022 Direction Petition IA 1/2024 Direction Petition IA 1/2026 Dispense with Petition	THE GUNTUR POLICE CO OPERATIVE HOUSE BUILDING SOCIETY LIMITED Vs THE STATE OF ANDHRA PRADESH	PONNADA SREE VYAS	GP FOR REVENUE SHAIK KHAJA BASHA	GUNTUR
<u>ADMISSION (REVENUE)</u>					
24	WP/25398/2023 IA 1/2023 Stay Petition IA 3/2023 Vacate Stay Petition	SUNKARA GIRI BABU Vs THE STATE OF ANDHRA PRADESH	R YELLA REDDY	ADDL ADVOCATE GENERAL (AP) T V SRI DEVI	VISAKHAPATNAM
25	WP/30460/2023 IA 1/2023 Direction Petition IA 1/2024 Vacate Stay Petition IA 2/2024 Vacate Stay Petition	G RAVISANKAR REDDY Vs THE STATE OF AP	P GANGA RAMI REDDY	GP FOR REVENUE SUBBA RAO KORRAPATI N ASWARTHA NARAYANA GP FOR ASSIGNMENT	ANANTAPUR
<u>ADMISSION (CENTRAL GOVT.)</u>					
26	WP/28050/2017 IA 1/2017(WPMP 34858/2017) Direction Petition	RANAA MAN POWER & PLACEMENT SERVICES (P) LTD. C3/213 Vs NATIONAL ACADEMY OF CONSTRUCTION	M VIDYASAGAR	MALLAMPALLI SRINIVAS(CENTRAL GOVT COUNSEL)	EAST GODAVARI
27.1 along with 27					
27	WP/25186/2023 IA 1/2023 Suspension Petition IA 2/2023 Amendment Petition IA 3/2023 Amendment Petition IA 1/2024 Additional Affidavit IA 1/2025 Additional Material Petition IA 1/2026 Leave Petition	AXIS ENERGY VENTURE INDIA PRIVATE LIMITED Vs CENTRAL ELECTRICITY REGULATORY COMMISSION	PATANJALI PAMIDIGHANTAM	P BADRINATH N JEEVAN KUMAR GP FOR ENERGY VARUN BYREDDY MANTHA RAJENDRA SC For NREDCAP G SAI NARAYANA RAO SC FOR CENTRAL. GOVT. DEPUTY SOLICITOR GENERAL OF INDIA SAI SANJAY SURANENI GP FOR GENERAL ADMINISTRATION	ANANTAPUR
27.1	WP/19138/2024 IA 1/2024 Suspension Petition IA 2/2024 Direction Petition	NEW AND RENEWABLE ENERGY DEVELOPMENT CORPORATION OF AP LIMITED Vs UNION OF INDIA	DODDALA YATHINDRA DEV	DEPUTY SOLICITOR GENERAL OF INDIA N JEEVAN KUMAR GP FOR GENERAL ADMINISTRATION VARUN BYREDDY P BADRINATH SAI SANJAY SURANENI PATANJALI PAMIDIGHANTAM GP FOR ENERGY	GUNTUR
28.1 along with 28					
28	WP/17427/2024 IA 2/2024 Stay Petition	BOARD OF VISHAKHAPATNAM PORT AUTHORITY	SUBRAHMANYAM CHAKIRI	THENEPALLI NIRANJAN SC FOR CENTRAL. GOVT RAMA CHANDRA RAO	VISAKHAPATNAM

	IA 3/2024 Vacate Stay Petition	Vs THE UNION OF INDIA		GURRAM	
28.1	WP/17167/2024 IA 1/2024 Stay Petition IA 2/2024 Vacate Stay Petition	BOARD OF VISAKHAPATNAM PORT AUTHORITY Vs THE UNION OF INDIA	RAVITEJA PADIRI	RAMA CHANDRA RAO GURRAM	VISAKHAPATNAM
29	WP/6252/2026 IA 1/2026 Stay Petition IA 2/2026 Vacate Stay Petition	VAIBHAV CINEMAS Vs THE CENTRAL PROVIDENT FUND COMMISSIONER	VENKATA RAMA RAO KOTA	DARSI BALA RAJU MUJTAHID HUSSAIN	GUNTUR
30	WP/7124/2026 IA 1/2026 Direction Petition	DINDUKURTHI HARSHAVARDHAN Vs THE BANK OF BARODA	SAI RAM KUMAR VONGALA	MANOHAR REDDY NANDYALA S SATYANARAYANA MOORTHY	YSR KADAPA
31	WP/7208/2026 IA 1/2026 Direction Petition IA 2/2026 Amendment Petition	M/S. FIRST OBJECT AGENCY PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	SIDDARTH C B	GP FOR HOME VARAPRASAD NEPPALI KILARU NITHIN KRISHNA	KRISHNA
32	WP/7647/2026 IA 1/2026 Direction Petition	MARUTHI AGRO INDUSTRIES Vs UNION OF INDIA	M BALANAGA SRINIVAS	V VENKATA NAGA RAJU(CENTRAL GOVT COUNSEL) KUNUKU RAJA SEKHAR CHALASANI AJAY KUMAR S SATYANARAYANA MOORTHY	GUNTUR
33	WP/12445/2026 IA 1/2026 Direction Petition	PARUCHURI SAMATHA Vs THE UNION OF INDIA	SUDEEPTHI POTLURI	S.S. Varma V R REDDY KOVVURI	GUNTUR
34	WP/18457/2026 IA 1/2026 Suspension Petition	SARAT BABU MUNDLAPATI Vs HINDUSTAN PETROLEUM CORPORATION LTD	A G SATYANARAYANA RAO	G RAMA GOPAL	KRISHNA
35	WP/18474/2026 IA 1/2026 Implead Petition	KOTHAMASU VAMSI KRISHNA SRINIVAS Vs THE CHAIRMAN	S DILIP JAYA RAM		GUNTUR
36	WP/21754/2026 IA 1/2026 Direction Petition	IIFL FINANCE PVT. LTD. Vs THE UNION OF INDIA	BHUVANAGIRI SUBRAMANYA KUMAR	K MALLIKHARJUNA MOORTHY V DYUMANI	GUNTUR
37	WP/23289/2026 IA 1/2026 Direction Petition	NAIDANA BHARATHI Vs THE UNION OF INDIA	CHALLA AJAY KUMAR	W V B SHRAVAN CENTRAL GOVT.COUNSEL GP FOR LAND ACQUISITION GP FOR IRRI AND CAD MUDUNURI ANAND KUMAR (SC FOR NHAI)	VIZIANAGARAM
38	WP/23498/2026 IA 1/2026 Direction Petition IA 2/2026 Amendment Petition	DHARMALA KOMALI Vs THE STATE OF ANDHRA PRADESH	P L RAO	GP FOR REVENUE GP FOR LAND ACQUISITION V SUBRAHMANYAM	VISAKHAPATNAM
39	WP/23662/2026 IA 1/2026 Direction Petition	TADISETTY MURALI MOHAN Vs UNION OF INDIA	K S MURTHY ASSOCIATES	JOSYULA BHASKARA RAO (SC FOR E D)	VISAKHAPATNAM
40	WP/25279/2026 IA 1/2026 Direction Petition	HARSHA PANDRANGI Vs UNION OF INDIA	GEETHA MADHURI N S	KONA N.D.V.RAMANA RAO GP FOR FISHERIES	KRISHNA

ADMISSION (HOUSING)

41	WP/22669/2026 IA 1/2026 Direction Petition	CHINNAMUTI AKASH REDDY Vs THE STATE OF ANDHRA PRADESH	KALEEMULLA S	GP FOR HOUSING K.C.NAGARJUNA REDDY	VISAKHAPATNAM
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ADMISSION (TRANSPORT)

42	WP/22359/2026	YALAKARA GIRIDHAR Vs THE STATE OF ANDHRA PRADESH	BHASKAR PREM Koushik	GP FOR TRANSPORT	YSR KADAPA
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43.1 along with 43

43	WP/23581/2026 IA 1/2026 Suspension Petition	I VENKATA RAMANA Vs THE STATE OF ANDHRA PRADESH	T M K CHAITANYA	GP FOR TRANSPORT P VENKATA RAO SC For APSRTC E MARUTHI RAJA	VISAKHAPATNAM
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43.1	WP/22219/2026 IA 1/2026 Suspension Petition	P VENKATA RAMANA Vs THE STATE OF ANDHRA PRADESH	K BHEEMA RAO	GP FOR TRANSPORT K SRINIVASA PRASAD SC For APSRTC E MARUTHI RAJA	SRIKAKULAM
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ADMISSION (ROADS & BUILDINGS)

44	WP/22788/2023 IA 1/2023 Direction Petition	M/S. SRI SRINIVASA CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	K SRINIVASA PRASAD	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	VIZIANAGARAM
45	WP/26102/2023 IA 1/2023 Direction Petition	GOLI SARATH BABU @ SARATH REDDY Vs THE STATE OF ANDHRA PRADESH	P NARAHARI BABU	GP FOR ROADS BUILDINGS R4 UNSERVED,	WEST GODAVARI
46	WP/28034/2023 IA 1/2023 Direction Petition	M/S. SRI MARUTHI CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	RAMBABU KOPPINEEDI	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	EAST GODAVARI
47	WP/29271/2023 IA 1/2023 Direction Petition	M/S S V CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	SAI MANOJ REDDY L	GP FOR ROADS BUILDINGS	ANANTAPUR
48	WP/30114/2023 IA 1/2023 Direction Petition	KASARANENI SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	K L N SWAMY	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING R5 UNSERVED,	GUNTUR
49	WP/30223/2023 IA 1/2023 Direction Petition	SRI VENKATESWARA PRASAD Vs THE STATE OF ANDHRA PRADESH	RAMBABU KOPPINEEDI	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	WEST GODAVARI
50	WP/31412/2023 IA 1/2023 Direction Petition IA 1/2025 Leave Petition	SRI MARUTHI CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	RAMBABU KOPPINEEDI	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING GP FOR ROADS BUILDINGS	KRISHNA
51	WP/188/2024 IA 1/2024 Direction Petition	M. NAGA VENKATESWARA REDDY Vs THE STATE OF ANDHRA PRADESH	CH B R P SEKHAR	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	EAST GODAVARI
52	WP/17743/2024 IA 1/2024 Miscellaneous Petition	D DASTAGIRI Vs THE STATE OF AP	NALLURI SAHITHI APARNA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING GP FOR ROADS BUILDINGS	VISAKHAPATNAM

53	WP/28253/2024 IA 1/2024 Direction Petition	P RAMA GANGI REDDY Vs THE STATE OF AP	SRAVAN KUMAR NAIDANA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	YSR KADAPA
54	WP/12956/2026	G KRISHNA MOHAN NAIDU Vs THE STATE OF ANDHRA PRADESH	SAI MANOJ REDDY L	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	ANANTAPUR
<u>ADMISSION (REVENUE-LA)</u>					
55	WP/456/2023 IA 1/2023 Direction Petition	MULLA MALLI REDDY (DIED) Vs THE STATE OF ANDHRA PRADESH	U D JAI BHIMA RAO	GP FOR IRRIGATION COMM AREA DEV GP FOR LAND ACQUISITION GP FOR REVENUE	EAST GODAVARI
<u>INTERLOCUTORY(REVENUE)</u>					
56	WP/2164/2023 IA 1/2023 Suspension Petition IA 2/2023 Vacate Stay Petition	MOOLI RAMACHANDRA REDDY Vs THE STATE OF ANDHRA PRADESH	O M R LAW FIRM	GP FOR REVENUE O UDAYA KUMAR KOTHAPALLI KODANDAPANI	ANANTAPUR
57	WP/4395/2023 IA 1/2023 Direction Petition	SHAKHAMURI RADHA KUMARI Vs THE STATE OF ANDHRA PRADESH	LEO LAW ASSOCIATES LLP	GP FOR REVENUE CH SRINIVASARAO	GUNTUR
58	WP/15721/2023 IA 1/2023 Suspension Petition	NANDAMURI PADURANGA PRASAD Vs THE STATE OF AP	V SURYA KIRAN KUMAR	GP FOR REVENUE	VISAKHAPATNAM
59	WP/27468/2023 IA 1/2023 Direction Petition IA 4/2026 Leave Petition	D CHINNA OBULESU Vs THE STATE OF AP	VENKATA RAMANA RAO BATCHU	GP FOR REVENUE GP FOR LAND ACQUISITION GP FOR FINANCE PLANNING GP FOR IRRIGATION COMM AREA DEV GP FOR LAND ACQUISITION	ANANTAPUR
<u>INTERLOCUTORY(CENTRAL GOVT.)</u>					
60	WP/21762/2016 IA 1/2016(WPMP 26740/2016) Suspension Petition IA 1/2017(WVMP 5167/2017) Vacate Stay Petition	TTD Vs NATIONAL COMMISSIONS FOR SECHEDULED CASTES HYD. & 2 OTHERS	NVS PRASADA VARMA	M UMA DEVI (CENTRAL GOVT COUNSEL) A K JAYAPRAKASH RAO P V KRISHNAIAH 863/P V KRISHNAIAH	CHITTOOR
61.1 along with 61					
61	WP/3968/2025 IA 1/2025 Stay Petition IA 2/2025 Leave Petition IA 3/2025 Vacate Stay Petition	TRANSMISSION CORPORATION OF AP LIMITED (APTRANSCO) Vs UNION OF INDIA	V V SATISH	DIVYA DATLA(CENTRAL GOVERNMENT COUNSEL) P A SESHU G SRI HARSHA	KRISHNA
61.1	WP/3971/2025 IA 1/2025 Stay Petition IA 2/2025 Leave Petition IA 3/2025 Vacate Stay Petition	TRANSMISSION CORPORATION OF ANDHRA PRADESH LIMITED (APTRANSCO) Vs UNION OF INDIA	V V SATISH	DIVYA DATLA(CENTRAL GOVERNMENT COUNSEL) G SRI HARSHA	KRISHNA
<u>INTERLOCUTORY (PROB. & EXCISE)</u>					
62	WP/37997/2012 IA 1/2012(WPMP 48189/2012) Direction Petition	SRI BHASKARA RAMANA DIED AS PER LRS P2 TO P6 Vs THE DEPUTY COMMISSIONER	M R K CHAKRAVARTHY	GP FOR PROHIBITION & EXCISE	VIZIANAGARAM

PROHIBITION AND EXCISE

INTERLOCUTORY (WAKE BOARD)

63.1,63.2,63.3,63.4,63.5,63.6 along with 63

63	WP/19002/2021 IA 1/2021 Direction Petition IA 3/2021 Vacate Stay Petition	MOHAMMED MAHABOOBI Vs THE STATE OF AP	C VENKAIAH	GP FOR SOCIAL WELFARE K ASAD AHAMED (SC FOR AP WAKF BOARD) S ARIFULLAH SHAIK KHAJA BASHA	WEST GODAVARI
63.1	WP/9123/2019 IA 1/2019 Direction Petition	MOHAMMED ABDUL RAHEEM Vs THE STATE OF A.P.	M MEHDI HUSSAIN	GP FOR SOCIAL WELFARE (AP) SHAIK KHAJA BASHA ABBURI JITENDRA C VENKAIAH GP FOR REVENUE	WEST GODAVARI
63.2	WP/5946/2021 IA 1/2021 Direction Petition IA 1/2026 Implead Petition IA 2/2026 Implead Petition IA 3/2026 Implead Petition IA 4/2026 Implead Petition	A.P. STATE WAKF BOARD Vs THE STATE OF ANDHRA PRADESH	SHAIK KHAJA BASHA	ADDL ADVOCATE GENERAL (AP) C VENKAIAH	WEST GODAVARI
63.3	WP/20908/2021 IA 1/2021 Direction Petition IA 3/2021 Direction Petition IA 4/2021 Vacate Stay Petition IA 1/2024 L R Petition	MOHAMMAD AFZAL Vs THE STATE OF ANDHRA PRADESH	C VENKAIAH	GP FOR SOCIAL WELFARE A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) K ASAD AHAMED (SC FOR AP WAKF BOARD) S ARIFULLAH SHAIK KHAJA BASHA	WEST GODAVARI
63.4	WP/21634/2021 IA 1/2021 Direction Petition IA 3/2021 Vacate Stay Petition IA 1/2024 L R Petition	MOHAMMAD SADIQ ALI Vs THE STATE OF AP	C VENKAIAH	GP FOR SOCIAL WELFARE A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) K ASAD AHAMED (SC FOR AP WAKF BOARD) S ARIFULLAH SHAIK KHAJA BASHA	WEST GODAVARI
63.5	WP/21744/2021 IA 1/2021 Direction Petition IA 3/2021 Vacate Stay Petition	SAYYED SHAHINA Vs THE STATE OF ANDHRA PRADESH	C VENKAIAH	GP FOR SOCIAL WELFARE A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) K ASAD AHAMED (SC FOR AP WAKF BOARD) S ARIFULLAH SHAIK KHAJA BASHA	WEST GODAVARI
63.6	WP/24785/2021 IA 1/2021 Direction Petition IA 1/2022 Vacate Stay Petition	SHAIK FATHIMA Vs THE STATE OF AP	C VENKAIAH	GP FOR SOCIAL WELFARE A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) K ASAD AHAMED (SC FOR AP WAKF BOARD) S ARIFULLAH SHAIK KHAJA BASHA	WEST GODAVARI

FOR ADMISSION (CRP MATTERS)

64	CRP/2632/2026 (RCA/1/2024) IA 1/2026 Stay Petition	POTTA SEETHARAMAGUPTA ALIAS CHITTIBABU Vs M/S GEORGE CORONATION CLUB	P V RAGHU RAM	T V SRI DEVI	SRIKAKULAM
65	CRP/2679/2026 (EP/32/2025) IA 1/2026 Stay Petition	METTA JOGI BHATLU Vs PUJARI ANNAPURNAMMA	T DIWAKAR REDDY		SRIKAKULAM

66	CRP/2739/2026 (IA/28/2026) IA 1/2026 Stay Petition	ANDAVARAPU SRIDEVI Vs PATTAPAGALU SHANMUKHA RAO	A RAVI SHANKAR	SRIKAKULAM
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FOR CONTINUATION

67	WP/4007/2026 IA 2/2026 Stay Petition IA 3/2026 Vacate Stay Petition	EASTERN POWER DISTRIBUTION COMPANY OF ANDHRA PRADESH LTD Vs CENTRAL ELECTRICITY REGULATORY COMMISSION	THE ADVOCATE GENERAL	TALLAPRAGADA SRIRAM VIMAL VARMA VASI REDDY	GUNTUR
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COURT NO. 13**THE HONOURABLE SRI JUSTICE RAVI CHEEMALAPATI****To be Heard on Thursday The 8th day of October 2026(AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST-1)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR APPEARANCE</u>					
68	WP/705/2023 IA 1/2023 Direction Petition IA 2/2023 Vacate Stay Petition IA 1/2026 Leave Petition IA 2/2026 Dispense with Petition	THOKALA RAJU SAMUEL Vs THE STATE OF ANDHRA PRADESH	S V R SUBRAHMANYAM	GP FOR REVENUE SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES	WEST GODAVARI
69.1 along with 69					
69	CC/32/2025 (WP/12939/2022) IA 1/2025 Direction Petition	POTHINA BALA @ BALAMBA Vs SRI MATLI VENUGOPAL REDDY	VAJJHALA SATYANARAYANA PRASAD	K M KRISHNA REDDY R 4 FORM - I NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED.	GUNTUR
69.1	WP/12939/2022 IA 1/2022 Direction Petition IA 1/2026 Vacate Stay Petition	POTHINA BALA @ BALAMBA Vs STATE OF ANDHRA PRADESH	VANGALA SAILAJA	GP FOR REVENUE GP FOR EDUCATION GP FOR REVENUE	GUNTUR
<u>FOR DISMISSAL</u>					
70	WP/9998/2026	VARA LAKSHMI KONIJETI Vs UNION OF INDIA	TALARI RAJESWARI	LAKSHMI POTNURI CENTRAL GOVT COUNSEL	WEST GODAVARI
<u>FOR ADMISSION</u>					
71	CC/1774/2022 (WP/12469/2021) IA 1/2026 Implead Petition	K.KRANTHI KUMAR Vs DR. ALURU KRISHNA KUMARI	A PADMA	M KARIBASAIH(SC FOR SRI KRISHNA DEVARAYA UNIVERSITY) O UDAYA KUMAR SC For S K UNIVERSITY	ANANTAPUR
72.1,72.2 along with 72					
72	CC/4222/2023 (WP/17175/2023) IA 1/2023 Direction Petition	KARTHIKEYA RICE INDUSTRY MILL Vs ABDHUL HAIN	JAMI MADHAVI	S SATYANARAYANA MOORTHY	SRIKAKULAM
72.1	WP/15484/2023 IA 1/2023 Direction Petition	KARTHIKEYA RICE INDUSTRY MILL Vs THE AP STATE CIVIL SUPPLIES CORPORATION	S SRINIVASA RAO	P HEMA CHANDRA (SC FOR CIVIL SUPPLIES CORP LTD)	SRIKAKULAM
72.2	WP/17175/2023 IA 1/2023 Suspension Petition IA 2/2023 Vacate Stay Petition	KARTHIKEYA RICE INDUSTRY MILL Vs THE AP STATE CIVIL SUPLIES CORPORATION	S SRINIVASA RAO	P HEMA CHANDRA (SC FOR CIVIL SUPPLIES CORP LTD) S SATYANARAYANA MOORTHY	SRIKAKULAM
73	CC/6795/2023 (WP/23569/2023) IA 4/2026 Implead Petition	MAJJI VENKATA RAJU Vs SRI KANTILALA DANDE IAS	DURGA RAO PONNADA	NARASIMHA REDDY. G . L C SUMON	VIZIANAGARAM
74	CC/1012/2024 (WP/3733/2020) IA 1/2024 Direction Petition IA 1/2025 Miscellaneous Petition IA 1/2026 Miscellaneous Petition	THOTA GOPAL Vs SIDDARDHA JAIN IAS(DISCHARGED)	C VAMSI KRISHNA	. SOMA RAJU YELISETTI	SPS NELLORE

75	CC/1693/2024 (WP/44191/2017) IA 1/2025 Implead Petition IA 2/2025 Miscellaneous Petition	M.BAJA NAJASIMHULU Vs SRI SASHI BUSHAN KUMAR IAS	D KODANDARAMI REDDY	S SIVA KUMARI SUSHMA YAGANTI K M KRISHNA REDDY R 5 NOTICE SERVED R 6 NOTICE SENT THROUGH RPAD ON 08- 05-2025 ARE NOT YET RETURNED	YSR KADAPA
76	CC/2650/2024 (WP/21273/2023)	SMT K BHARATHAMMA Vs SRI K S JAWAHAR REDDY	G N V PULLA RAO	SOMA RAJU YELISETTI	ANANTAPUR
77	CC/2842/2024 (WP/32535/2023) IA 1/2024 Direction Petition	AMMANABROLU VENGALA RAO Vs N. VASU	P V VENKATA RAVI SANKAR and Dr. P.B Reddy	K M KRISHNA REDDY	SPS NELLORE
78	CC/3523/2024 (WP/10385/2024) IA 1/2025 Implead Petition	MEDAM SEENAIHAH @ SRINIVASULU REDDY Vs SRI SITTETI PRADEEP	PINNINTI KEERTI	Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats	SPS NELLORE
79	CC/29/2025 (WP/20050/2023) IA 1/2025 Direction Petition IA 1/2026 Miscellaneous Petition	DANAM SYAM Vs MUKESH KUMAR MEENA	VENKATESH KOSARAJU	SUSHMA YAGANTI	SPS NELLORE
80	CC/427/2025 (WP/8362/2024)	LAKKARAJU VENKATA SIVA RAMA KRISHNA KARTHIK @ L. KARTHIK Vs BANDI SESHANNA	M L NEELIMA	Sireesha Rani Vallabhaneni Standing Counsel For Municipalities	GUNTUR
81	CC/849/2025 (WP/22968/2023)	PADABAKKALA SRINIVASA RAO Vs JOHN PEERA	O UDAYA KUMAR	JUPUDI V K YAGNADUTT D V SASIDHAR	KRISHNA
82	CC/912/2025 (WP/2972/2024)	SIDDIKA RAMA CHANDRA REDDY Vs ADITHI SINGH	J RAVI KUMAR	POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In RR 1 AND 3 NOTICE SENT RETURNED UNSERVED (TRANSFERRED)	CHITTOOR
83.1,83.2 along with 83					
83	CC/917/2025 (WP/6607/2024) IA 1/2026 Leave Petition IA 2/2026 L R Petition	D. PENCHALAMMA Vs R. MASTANAIAH	G JAGADEESWAR	J DILEEP KUMAR NIMMAGADDA REVATHI R 2 NOTICE SENT RETURNED UNSERVED (DECEASED)	SPS NELLORE
83.1	WP/6607/2024 IA 1/2024 Direction Petition IA 2/2024 Leave Petition IA 3/2024 Vacate Stay Petition IA 1/2026 Vacate Stay Petition IA 2/2026 Amendment Petition IA 3/2026 L R Petition	D PENCHALAMMA Vs THE STATE OF ANDHRA PRADESH	G JAGADEESWAR	GP FOR REVENUE NIMMAGADDA REVATHI GP FOR REVENUE	SPS NELLORE
83.2	WP/10467/2024 IA 1/2024 Direction Petition IA 1/2026 Vacate Stay Petition	TUMATI SUBBARATNAMMA Vs STATE OF ANDHRA PRADESH	NIMMAGADDA REVATHI	GP FOR REVENUE G JAGADEESWAR GP FOR REVENUE	SPS NELLORE

84.1 along with 84

84	CC/936/2025 (WP/15844/2024)	KAMBALA PENCHALAI AH Vs G SAI PRASAD	M SRI ATCHYUT	SOMA RAJU YELISETTI SUSHMA YAGANTI	YSR KADAPA
84.1	CC/662/2025 (WP/15844/2016)	DUNNUTALA JAYAMMA Vs G. SAI PRASAD	M SRI ATCHYUT	J DILEEP KUMAR SUSHMA YAGANTI PENJURI VENUGOPAL	YSR KADAPA
85	CC/960/2025 (WP/6134/2021)	CHINNAREDDY SUBAMMA Vs SRI VELPULA RAJASIMHA NARENDRA	K NARSI REDDY	T S RAYALU	YSR KADAPA
86	CC/1905/2025 (WP/11762/2021)	GOGINENI SRIDEVI Vs K SRIMANI	A K KISHORE REDDY	K M KRISHNA REDDY	EAST GODAVARI
87	CC/1993/2025 (WP/28746/2023)	GUNTUPALLI KOTESWARAMMA Vs SRI POPURI SINGA RAO	SUDHAKARA RAO AMBATI	Y BALAJI	GUNTUR
88	CC/3958/2025 (WP/27102/2023)	MALLE LOVARAJU Vs SMT VIJAYA KRISHNAN	G L NAGESWAR RAO	K M KRISHNA REDDY	VISAKHAPATNAM
89	CC/4079/2025 (WP/19943/2022)	I V ROHIT Vs DR S VENKATESWARAR	P NAGENDRA REDDY	J DILEEP KUMAR R 3 NOTICE SENT RETURNED UNSERVED(NO SUCH PERSON	CHITTOOR
90	CC/4097/2025 (WP/29704/2025) IA 1/2025 Dispense with Petition	VELPULA VENKATARAO Vs SESHI BHUSHAN KUMAR	VELADI SAI SRI HARSHA	KIRTHI TEJA KONDAVEETI NAGARAJU PULLAGURA Y KOTESWARA RAO	KRISHNA
91	CC/115/2026 (WP/39340/2018)	KOVURU SUBBARAMAIAH Vs G SAI PRASAD IAS	D KODANDARAMI REDDY		YSR KADAPA
92	CC/914/2026 (WP/19786/2025)	BOMMAREDDY SRI HARI PRASAD REDDY Vs SRI KANNA BABU IAS	KUNTAMUKKALA SAI SREE SANJAY	S PRANATHI Y KOTESWARA RAO	KRISHNA
93	CC/1226/2026 (WP/18423/2025)	PALAKOLANU SREERAMULU REDDY Vs SHASHI BHUSHAN KUMAR	KOTI REDDY IDAMAKANTI	RAMA RAO KOCHIRI MALLIKHARJUNA MOORTHY K (SC FOR A.P HOUSING CORPORATION LIMITED) R 5 NOTICE SERVED.	VISAKHAPATNAM
94	CC/1366/2026 (WP/33633/2025)	TAPPITA PRASADA RAO Vs PEEYUSH KUMAR IAS	BONU RAMA SHANKAR RAO	RAMA RAO KOCHIRI R 4 NOTICE SERVED.	VIZIANAGARAM
95	CC/1408/2026 (WP/29165/2023)	BATHINA LAKSHMI PRASANNA Vs VENKATESWARLU IAS	KARUMANCHI DHEERAJ REDDY	SUSHMA YAGANTI	CHITTOOR
96	CC/1550/2026 (WP/29616/2025)	S.N. RAJU CONSTRUCTIONS Vs SAGILI SHAN MOHAN	BOKKA SATYANARAYANA KAMLA	RAMA RAO KOCHIRI	EAST GODAVARI
97	CC/1628/2026 (WP/9868/2021)	NALLAGORLA SAMRAJYAM Vs SMT N. SAROJA	NAVULURU KRISHNA SAI	J DILEEP KUMAR	GUNTUR
98	CC/1639/2026	SOMA RAJESWARI Vs SMT NAGALAKSHMI	NIMMAGADDA REVATHI	Y KOTESWARA RAO	WEST GODAVARI
99	CC/1779/2026	M/S RK INFRA PROJECTS	SRIDHAR TUMMALAPUDI	RAMA RAO KOCHIRI	EAST GODAVARI

	(WP/30629/2025)	Vs SRI PEEYUSH KUMAR			
100	CC/1781/2026 (WP/30418/2025)	M/S SRI SAI SAMHITHA CONSTRUCTION Vs SRI PEEYUSH KUMAR	SRIDHAR TUMMALAPUDI	RAMA RAO KOCHIRI	EAST GODAVARI
101	CC/1803/2026 (WP/25777/2025)	BONTHA SRINIVASA RAO Vs SHASHIBHUSHAN KUMAR	SATHEESH KUMAR EERLA	RAMA RAO KOCHIRI Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats	PRAKASAM
102	CC/1812/2026 (WP/11635/2022)	ANNAIAHGARI ASHOK KUMAR Vs G. JAYA LAKSHMI	V V PRABHAKARA RAO	J DILEEP KUMAR	YSR KADAPA
103	CC/2009/2026	THALIPIREDDY VENKATA SUBBAIAH Vs G SAI PRASAD IAS	D KODANDARAMI REDDY	SUSHMA YAGANTI	YSR KADAPA
104	CC/2156/2026 (WP/26570/2025)	SRI N.RAMACHANDRA RAO Vs SRI VIJAYAKRISHANAN	BOKKA SATYANARAYANA KAMLA	NAGARAJU NAGURU NAGARAJU PULLAGURA	VISAKHAPATNAM
105	CC/2219/2026 (WP/28916/2025)	YEDDALA BALAKRISHNA REDDY Vs SRI SHASHI BHUSHAN KUMAR IAS	SARANU PHANI TEJA	NAGARAJU NAGURU NAGARAJU PULLAGURA R 1 NOTICE SENT RETURNED UNSERVED(TRANSFERRE D) R 4 NOTICE SENT RETURNED UNSERVED (NO SUCH PERSON) R 5 NOTICE SERVED.	SPS NELLORE
106	CC/2308/2026 (WP/5486/2023)	VIGNESWARA CONSTRUCTIONS Vs KANTILAL DANDE IAS	DEVASRI ROSHAN KANCHARLA	NAGARAJU NAGURU NAGARAJU PULLAGURA	KURNOOL
107	CC/2322/2026 (WP/19631/2024) IA 1/2026 Implead Petition	PLR PROJECTS PRIVATE LTD Vs SHASHIBHUSHAN KUMAR IAS	SURESH KUMAR REDDY KALAVA	NAGARAJU NAGURU NAGARAJU PULLAGURA R 1 NOTICE SENT RETURNED UNSERVED (TRANSFERRED)	CHITTOOR
108	CC/2324/2026 (WP/19632/2024) IA 1/2026 Implead Petition	PLR PROJECTS PRIVATE LTD Vs SHASHIBHUSHAN KUMAR IAS	SURESH KUMAR REDDY KALAVA	NAGARAJU NAGURU NAGARAJU PULLAGURA R 1 NOTICE SENT RETURNED UNSERVED (TRANSFERRED)	CHITTOOR
109	CC/2335/2026 (WP/9305/2025)	KUNDRAPU APPALA NAIDU Vs M. SATYA SAI SRINIVAS	V V N NARAYANA RAO	Y KOTESWARA RAO	VISAKHAPATNAM
110	CC/2336/2026 (WP/23229/2024)	SRI. JANAPALA VENKATA REDDY Vs SRI. KANTI LAL DANDE	DEVASRI ROSHAN KANCHARLA	NAGARAJU NAGURU NAGARAJU PULLAGURA BH RAMA KRISHNA NAIK	SPS NELLORE
111	CC/2656/2026 (WP/21916/2025)	GANDHULI ADAM BI Vs SRI KANTILAL DANDE	SHAIK MUKTHIYAR	NAGARAJU NAGURU Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats SOMA RAJU YELISETTI RR 4 TO 6 NOTICE	GUNTUR

				SERVED	
112	CC/2684/2026 (WP/17920/2024)	M/S. ARAVINDA PLASTICS PRIVATE LIMITED Vs SRI KARITHI LAI DANDE I.A.S.	RAMBABU KOPPINEEDI	NAGARAJU NAGURU SOMA RAJU YELISETTI T LAKSHMI PADMAJA RR 3, 5 TO 8 NOTICE SERVED.	SRIKAKULAM
113	CC/2702/2026 (WP/8112/2025)	RAMADENI PULLAMMA Vs M MEERA	CH VEDAVANI	Y KOTESWARA RAO	KRISHNA
114	CC/2711/2026 (WP/22544/2025)	M/S. SREE DATIA CONSTRUCTIONS Vs SRI. KANTHILAL DANDE I.A.S.	SRINIVASA KANNAMA REDDY	NAGARAJU NAGURU	EAST GODAVARI
115	CC/2714/2026 (WP/20322/2025)	KASARAGADDA LAKSHMI NARAYANA Vs KANTILAL DANDE IAS	MANIKANTA THOTA	NAGARAJU NAGURU SOMA RAJU YELISETTI T LAKSHMI PADMAJA	GUNTUR
116	CC/2720/2026 (WP/21393/2025)	M/S VNR CONSTRUCTIONS Vs KANTILAL DANDE IAS	MANIKANTA THOTA	NAGARAJU NAGURU SOMA RAJU YELISETTI T LAKSHMI PADMAJA	GUNTUR
117	CC/3110/2026 (WP/9934/2026)	N.DEEPA Vs M BHANU PRAKASH REDDY	M M M SRINIVASA RAO		CHITTOOR
118	CC/3114/2026 (WP/20360/2025) IA 1/2026 Implead Petition	K. JAYALAKSHMI Vs SRI. KANTILAL DANDE IAS	MANIKANTA THOTA	NAGARAJU NAGURU Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats SOMA RAJU YELISETTI RR 1 TO 3 AND 5 NOTICE SENT THROUGH THE DISTRICT JUDGE GUNTUR AND SPECIAL MESSENGER ARE NOT YET RETURNED.	GUNTUR
119	CC/3117/2026 (WP/28862/2024)	SREE SRINIVASA DEVELOPERS Vs CHITTURU SRIDHAR	SOMISETTY GANESH BABU		GUNTUR
120	CC/3751/2026 (WP/23571/2023)	G VASUDEVA REDDY Vs V AYYAPPA	SUBBA RAO KORRAPATI		CHITTOOR
INTERLOCUTORY					
121	CC/8038/2026/ (Filing No.) IA 1/2026 Leave Petition	CHEEPURAPALLI NARASINGA RAO Vs HARENDRA PRASAD	NARASIMHA RAO GUDISEVA	RR 6 AND 7 NOTICE SENT THROUGH SPEED POST OM 21.09.2026 ARE NOT YET RETURNED.	VISAKHAPATNAM
122	CC/9924/2026/ (Filing No.) IA 1/2026 Leave Petition	GUTTURU SHIVA REDDY Vs VINOD KUMAR	M BALA KRISHNA		ANANTAPUR
123	CC/9928/2026/ (Filing No.) IA 1/2026 Leave Petition	G. MANJULA VANI Vs VINOD KUMAR IAS	M BALA KRISHNA		ANANTAPUR
124	CC/9931/2026/ (Filing No.) IA 1/2026 Leave Petition	IDIMUDI SAHADEVANAIDU Vs VINOD KUMAR	M BALA KRISHNA		ANANTAPUR
125	CC/9933/2026/ (Filing No.) IA 1/2026 Leave Petition	A. RAMANAMMA Vs SRI VINOD KUMAR	M BALA KRISHNA		ANANTAPUR

126	CC/9936/2026/ (Filing No.) IA 1/2026 Leave Petition	A. BALA GANESHAIH Vs VINOD KUMAR	M BALA KRISHNA		ANANTAPUR
127	CC/9940/2026/ (Filing No.) IA 1/2026 Leave Petition IA 2/2026 Leave Petition	PUTLURU PAKKAIRAPPA Vs SRI VINOD KUMAR	M BALA KRISHNA		ANANTAPUR
128	CC/9943/2026/ (Filing No.) IA 1/2026 Leave Petition	BURUZULA NELLURAPPA Vs VINOD KUMAR	M BALA KRISHNA		ANANTAPUR
129	CC/9945/2026/ (Filing No.) IA 1/2026 Leave Petition	P BUJJALU Vs VINOD KUMAR IAS	M BALA KRISHNA		SPS NELLORE
<u>ADMISSION (EXCISE)</u>					
130	WP/6062/2024 IA 1/2024 Direction Petition IA 2/2024 Vacate Stay Petition	GADDAM JAGADEESWARA REDDY Vs THE STATE OF ANDHRA PRADESH	CHALLA AJAY KUMAR	GP FOR PROHIBITION EXCISE GP FOR HOME GP FOR PROHIBITION EXCISE (AP)	KURNOOL
131	WP/25598/2024 IA 1/2024 Direction Petition	CHILUKURI JAYA RAMACHANDRA RAO Vs THE STATE OF ANDHRA PRADESH	KOTHA NAGA SURYA RAO	GP FOR REVENUE V V SATISH (SC for APEPDCL) GP FOR PROHIBITION EXCISE K V RAGHU VEER	WEST GODAVARI
132	WP/12345/2025 IA 1/2025 Suspension Petition IA 2/2025 Direction Petition	M S BIOTECH PRIVATE LIMITED Vs STATE OF ANDHRA PRADESH	VIVEK CHANDRA SEKHAR S	THE ADVOCATE GENERAL	KRISHNA
133	WP/32757/2025 IA 1/2025 Suspension Petition IA 1/2026 Vacate Stay Petition	SRI PANTHAM SUDHAKAR REDDY Vs STATE OF ANDHRA PRADESH	KIRAN TIRUMALASETTI	GP FOR PROHIBITION EXCISE GP FOR PROHIBITION EXCISE GP FOR HOME	ANANTAPUR
134	WP/34963/2025 IA 1/2025 Suspension Petition	M/S P.R. WINES (LICENSE.NO. 41/2024-26) Vs THE STATE OF ANDHRA PRADESH	SAI MANOJ REDDY L	GP FOR PROHIBITION EXCISE	SRIKAKULAM
135	WP/4899/2026 IA 1/2026 Suspension Petition	REDDY WINES Vs THE STATE OF AP	B.ABHAY SIDDHANTH MOOTHA	GP FOR PROHIBITION EXCISE	GUNTUR
136	WP/6414/2026 IA 1/2026 Direction Petition	JONNA POSIBABU Vs THE STATE OF ANDHRA PRADESH	PARIMI RAMA RAYUDU	GP FOR PROHIBITION EXCISE GP FOR HOME	EAST GODAVARI
137	WP/7050/2026 IA 1/2026 Direction Petition	M/S. EMPIRE ALCOBREV PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	P SAI SURYA TEJA	GP FOR PROHIBITION EXCISE V SRINIVASULA REDDY	KRISHNA
138	WP/9147/2026 IA 1/2026 Suspension Petition IA 2/2026 Implead Petition IA 3/2026 Vacate Stay Petition IA 4/2026 Vacate Stay Petition	PEDDIMSETTI GOPALA KRISHNA Vs THE STATE OF ANDHRA PRADESH	GINJUPALLI SUBBA RAO	GP FOR PROHIBITION EXCISE GP FOR PROHIBITION EXCISE GP FOR HOME K V RAGHU VEER	EAST GODAVARI
139	WP/12972/2026 IA 1/2026 Direction Petition	KAKI RAMANJANEYULU Vs THE STATE OF ANDHRA	G V S MEHAR KUMAR	GP FOR PROHIBITION EXCISE	YSR KADAPA

PRADESH

140.1 along with 140

140	WP/13404/2026 IA 1/2026 Direction Petition	YAGANTI VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH	RAVULA NAGARJUNA	GP FOR PROHIBITION EXCISE	GUNTUR
140.1	WP/10407/2026 IA 1/2026 Direction Petition	BELLAMKONDA NAVEEN Vs THE STATE OF ANDHRA PRADESH	KIRAN TIRUMALASETTI	GP FOR PROHIBITION EXCISE	GUNTUR
141	WP/14761/2026 IA 1/2026 Direction Petition	YALLAM SUNITHA Vs STATE OF ANDHRA PRADESH	M SOLOMON RAJU	GP FOR PROHIBITION EXCISE	YSR KADAPA
142	WP/25281/2026 IA 1/2026 Direction Petition	G MAGESH KUMAR Vs THE STATE OF ANDHRA PRADESH	KALLA TULASI DURGAMBA	GP FOR PROHIBITION EXCISE GP FOR HOME	YSR KADAPA

ADMISSION(WAKE BOARD)

143	WP/30404/2024 IA 1/2024 Direction Petition IA 2/2026 Leave Petition	GOVARDHANAM SREE RAMA MURTHY Vs THE STATE OF AP	K V ADITYA CHOWDARY	GP FOR REVENUE SHAIK KHAJA BASHA	PRAKASAM
144	WP/11214/2025 IA 1/2025 Direction Petition	SHAIK APSAR HUSSEN Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO PUTLURI	GP FOR SOCIAL WELFARE SHAIK KHAJA BASHA	KURNOOL
145	WP/15078/2026 IA 1/2026 Direction Petition	MULLA HUSSAIN BASHA Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	GP FOR SOCIAL WELFARE DIVYA PRASAD PURUSHOTHAM AASLEASHA SHAIK KHAJA BASHA	KRISHNA

ADMISSION (REVENUE)

146	WP/3272/2023 IA 1/2023 Direction Petition	TELAPALLI NAGESWARA RAO Vs THE STATE OF AP	P RAJASEKHAR	GP FOR REVENUE T V SRI DEVI	VISAKHAPATNAM
147	WP/5611/2023 IA 1/2023 Direction Petition	YARRA RAMAKRISHNA Vs THE STATE OF AP	ELURU SESA MAHESH BABU	GP FOR LAND ACQUISITION GP FOR ROADS BUILDINGS	WEST GODAVARI
148	WP/5635/2023 IA 1/2023 Direction Petition IA 2/2026 Vacate Stay Petition	MYLAPALLI DASESWARA RAO Vs THE STATE OF AP	S VARADARAJULU CHETTY	GP FOR REVENUE GP FOR REVENUE V SAI KUMAR	VISAKHAPATNAM
149	WP/10794/2023 IA 1/2023 Direction Petition	G RAMA KRISHNA RAO DIED Vs THE STATE OF ANDHRA PRADESH	V VINOD K REDDY	GP FOR REVENUE	CHITTOOR
150	WP/11979/2023 IA 1/2023 Direction Petition IA 2/2023 L R Petition IA 1/2026 Leave Petition	KARAMPUDI SUBBARAYUDU Vs THE STATE OF AP	NIMMAGADDA REVATHI	GP FOR REVENUE GP FOR REVENUE	PRAKASAM
151	WP/15111/2023 IA 1/2023 Suspension Petition IA 4/2026	MATTAPARTHI MANI KUMARI Vs THE STATE OF AP	NIMMAGADDA REVATHI	GP FOR REVENUE S A V RATNAM MOGULURU ISWARYA GP FOR REGISTRATION	EAST GODAVARI

	Leave Petition IA 5/2026 Leave Petition			AND STAMPS GP FOR ASSIGNMENT	
152	WP/16142/2023 IA 1/2023 Direction Petition	C.GIRIDHAR REDDY Vs THE STATE OF ANDHRA PRADESH	CHETLURU SREENIVAS	M S P KAMARAJU GP FOR REVENUE	YSR KADAPA
153	WP/16146/2023 IA 1/2023 Direction Petition	SRI MIRIYALA VENKATA SATYA KIRAN KUMAR Vs THE STATE OF AP	V V SATISH	GP FOR REVENUE K.P.S. SAILESH REDDY MEKA RAHUL CHOWDARY	VISAKHAPATNAM
154	WP/16418/2023 IA 1/2023 Stay Petition IA 2/2023 Direction Petition	NUTHANAPATI SREEKANTH Vs THE STATE OF AP	CKR ASSOCIATES	GP FOR REVENUE G RAMA GOPAL	VIZIANAGARAM
155	WP/18594/2023 IA 1/2023 Direction Petition	SADDAPALLI PALLAVI REDDY/BANREDDY PALLAVI REDDY Vs THE STATE OF ANDHRA PRADESH	A SYAM SUNDAR REDDY	GP FOR REVENUE N CHANDRA SEKHAR REDDY	ANANTAPUR
156	WP/19042/2023 IA 1/2023 Direction Petition	VAIDYAM RAJA GOPALA CHARYULU Vs THE STATE OF AP	O M R LAW FIRM	GP FOR REVENUE U RAMANJANEYULU	ANANTAPUR
157	WP/23709/2023 IA 1/2023 Suspension Petition IA 2/2023 Vacate Stay Petition IA 3/2023 Vacate Stay Petition	GALI RAJENDRA PRASAD Vs THE STATE OF AP	K RATHANGA PANI REDDY	GP FOR REVENUE V SURENDRA REDDY	SPS NELLORE
158	WP/24372/2023 IA 1/2023 Direction Petition IA 1/2026 Vacate Stay Petition	TADIGOTLA VEERA SUBBA REDDY Vs THE STATE OF AP	V R REDDY KOVVURI	GP FOR REVENUE GP FOR FINANCE PLANNING GP FOR ASSIGNMENT	YSR KADAPA
159	WP/26345/2023 IA 1/2023 Suspension Petition	VASA DURGA RAO Vs THE STATE OF ANDHRA PRADESH	K V ADITYA CHOWDARY	GP FOR REVENUE SREENIVASA RAO VELIVELA	WEST GODAVARI
160	WP/28298/2023 IA 1/2023 Suspension Petition IA 2/2026 Vacate Stay Petition IA 3/2026 Vacate Stay Petition	KURUVA KRISHNAMMA Vs THE STATE OF ANDHRA PRADESH	BUTTA VIJAYA BHASKER	GP FOR REVENUE GANTA EDIGA RAKESH GOUD GP FOR REVENUE	KURNOOL
161	WP/30190/2023 IA 1/2023 Direction Petition IA 2/2023 Vacate Stay Petition	ASHA HOLDINGS PRIVATE LIMITED Vs THE STATE OF AP	O M R LAW FIRM	GP FOR REVENUE	GUNTUR
162	WP/30791/2023 IA 1/2023 Direction Petition IA 2/2023 Direction Petition IA 3/2023 Direction Petition IA 4/2023 Direction Petition IA 5/2023 Direction Petition IA 6/2023 Direction Petition IA 3/2024 Vacate Stay Petition IA 1/2026 Vacate Stay Petition	YADALA RAJASEKHAR Vs THE STATE OF ANDHRA PRADESH	J SUDHEER	GP FOR REVENUE GP FOR HOME VANKAYALAPATI N PRAVEEN SC For GNT ONG NLR Municipal Corporations GP FOR MUNICIPAL ADMN URBAN DEV V V SATISH (SC for APEPDCL) GP FOR EDUCATION GP FOR REGISTRATION AND STAMPS SUDEEPTHI POTLURI V NITESH GP FOR REVENUE	PRAKASAM

IA 4/2026
Vacate Stay Petition

163	WP/31935/2023 IA 1/2023 Direction Petition IA 1/2026 Vacate Stay Petition	ORUSU REDDEPPA Vs THE STATE OF AP	V R REDDY KOVVURI	GP FOR REVENUE GP FOR ASSIGNMENT	YSR KADAPA
164	WP/32180/2023 IA 1/2023 Direction Petition IA 1/2026 Vacate Stay Petition	KOPPERLA SRINIVAS Vs THE STATE OF AP	T NAGARJUNA REDDY	GP FOR REVENUE GP FOR REVENUE R4 UNSERVED,	VIZIANAGARAM
165	WP/32649/2023 IA 1/2023 Stay Petition	KANCHI RAMU Vs THE STATE OF ANDHRA PRADESH	G RAMESH BABU	GP FOR REVENUE P JAGADISH CHANDRA PRASAD PONNADA SREE VYAS K KRANTI CHAITANYA D KISHORE KUMAR	CHITTOOR
166	WP/33322/2023 IA 2/2023 Direction Petition IA 1/2025 Vacate Stay Petition IA 1/2026 Vacate Stay Petition	D. ANJINEYULU Vs THE STATE OF ANDHRA PRADESH	VENKATA SUBBAIAH POGULA	GP FOR REVENUE (AP) V R REDDY KOVVURI	CHITTOOR
167	WP/33654/2023 IA 1/2023 Direction Petition IA 1/2024 Vacate Stay Petition IA 2/2024 Implead Petition IA 3/2024 Implead Petition IA 1/2025 Vacate Stay Petition IA 2/2025 Implead Petition	BOBBA NANDA KUMAR Vs THE STATE OF ANDHRA PRADESH	SATYANARAYANA NIMMALA	GP FOR REVENUE (AP) BOKKA SATYANARAYANA KAMLA N SIVA REDDY GP FOR FORESTS (AP) GP FOR FORESTS K VENKATESH	EAST GODAVARI

ADMISSION (CENTRAL GOVT.)

168	WP/40563/2016 IA 1/2016(WPMP 49974/2016) Direction Petition IA 1/2021 Direction Petition	SMT.G.SUREKHA Vs THE STATE BANK OF INDIA	P RAGHAVENDRA REDDY	PODILA HARI PRASAD S SATYANARAYANA MOORTHY	KURNOOL
169	WP/25580/2022 IA 1/2022 Stay Petition IA 2/2022 Permission Petition IA 3/2022 Vacate Stay Petition IA 1/2025 Vacate Stay Petition IA 1/2026 Leave Petition	MS. SHAIK HALEEMA Vs THE UNION OF INDIA	VAJJHALA SATYANARAYANA PRASAD	Y V ANIL KUMAR (Central Government Counsel)	KRISHNA

170.1,170.2,170.3,170.4,170.5,170.6,170.7,170.8 along with 170

170	WP/42354/2022 IA 1/2022 Direction Petition IA 1/2023 Vacate Stay Petition IA 1/2026 Leave Petition	KONDETI VENKATESWARA RAO Vs UNION OF INDIA	S N CHIDAMBARA SASTRY	S S VARMA (SC FOR NHAI) R1 R4 UNSERVED,	GUNTUR
170.1	WP/1810/2023 IA 1/2023 Direction Petition IA 2/2023 Vacate Stay Petition	KUSAM OMKARA REDDY Vs THE UNION OF INDIA	K LAXMANA SASTRY	Y V ANIL KUMAR (Central Government Counsel) S S VARMA (SC FOR NHAI)	KRISHNA
170.2	WP/2291/2023 IA 1/2023 Direction Petition	O SRIKANTH Vs UNION OF INDIA	K LAXMANA SASTRY	Y V ANIL KUMAR (Central Government Counsel) S S VARMA (SC FOR NHAI)	KRISHNA

170.3	WP/2294/2023 IA 1/2023 Direction Petition	POLAREDDY SRIDHAR REDDY Vs UNION OF INDIA	K LAXMANA SASTRY	DEPUTY SOLICITOR GENERAL OF INDIA S S VARMA (SC FOR NHAI)	KRISHNA
170.4	WP/2296/2023 IA 1/2023 Direction Petition	MACHINENI NAGESWARA RAO Vs UNION OF INDIA	K LAXMANA SASTRY	DEPUTY SOLICITOR GENERAL OF INDIA Y V ANIL KUMAR (Central Government Counsel) S S VARMA (SC FOR NHAI)	KRISHNA
170.5	WP/4716/2023 IA 1/2023 Direction Petition	MULAGOLLA SRINIVASA REDDY Vs UNION OF INDIA	K LAXMANA SASTRY	DEPUTY SOLICITOR GENERAL OF INDIA Y V ANIL KUMAR (Central Government Counsel) S S VARMA (SC FOR NHAI)	KRISHNA
170.6	WP/10571/2023 IA 1/2023 Direction Petition	VALIVARTHI NAGAMANI Vs UNION OF INDIA	K LAXMANA SASTRY	Y V ANIL KUMAR (Central Government Counsel) S S VARMA (SC FOR NHAI)	KRISHNA
170.7	WP/31521/2023 IA 1/2023 Direction Petition	MADDDIPATI VANI Vs UNION OF INDIA	NIMMAGADDA REVATHI	Y V ANIL KUMAR (Central Government Counsel) GP FOR LAND ACQUISITION S S VARMA (SC FOR NHAI)	KRISHNA
170.8	WP/10202/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition	P CHANDRA SEKHAR REDDY Vs THE UNION OF INDIA	S NAGARAJU	LAKSHMI POTNURI CENTRAL GOVT COUNSEL GP FOR LAND ACQUISITION MUDUNURI ANAND KUMAR (SC FOR NHAI)	CHITTOOR
171	WP/1177/2024 IA 1/2024 Suspension Petition IA 2/2024 Direction Petition IA 4/2024 Leave Petition	MOHAN SPINTEX INDIA LIMITED Vs THE UNION OF INDIA	M R K CHAKRAVARTHY	T NIRANJAN Deputy Solicitor General of India PASALA PONNA RAO (SC FOR CENT GOVT.)	KRISHNA
172	WP/20332/2024 IA 1/2024 Stay Petition IA 1/2025 Fix an Early Date	M/S. INTEGRAL TRADING AND LOGISTICS VISAKHAPATNAM Vs THE BOARD OF TRUSTEES OF VISAKHAPATNAM PORT AUTHORITY(VPA)	VEMA RAMANJANEYULU	RAMA CHANDRA RAO GURRAM RAVITEJA PADIRI SOURI BABU DUPPATI	VISAKHAPATNAM
173	WP/27686/2024 IA 1/2024 Direction Petition	SHAHIDA MEMON Vs UNION OF INDIA	KARUMANCHI INDRANEEL BABU	DIVYA DATLA(CENTRAL GOVERNMENT COUNSEL)	KRISHNA
174	WP/29116/2024 IA 1/2024 Suspension Petition	SRI VIDYA VIJNANA JYOTHI EDUCATIONAL SOCIETY Vs THE UNION OF INDIA	SRI VIJAY MATHUKUMILLI	V CH NAIDU	WEST GODAVARI
175	WP/438/2025 IA 1/2025 Direction Petition IA 1/2026 Vacate Stay Petition	KONATALA VARA LAKSHMI Vs HINDUSTAN PETROLEUM CORPORATION LIMITED	VASAVI RATNA KUMARI DANDAMUDI	SREEKANTH REDDY AMBATI	WEST GODAVARI
176	WP/24779/2025 IA 1/2025 Direction Petition	KAKARLAPUDI VENKATA MADHAVA VARMA Vs UNION OF INDIA	VENKAT CHALLA	DEPUTY SOLICITOR GENERAL OF INDIA SUBRAHMANYAM KURELLA T NIRANJAN Deputy Solicitor General of India	VISAKHAPATNAM
177	WP/28507/2025 IA 1/2025 Direction Petition IA 2/2025 Stay Petition	M/S. SRI SAI BALAJI SPINTEX (INDIA) PVT. LTD. Vs THE UNION OF INDIA	ANUP KOUSHIK KARAVADI	NARASIMHARAO GUDISEVA (CENTRAL GOVT COUNSEL) HARINARAYANA K	KRISHNA

	IA 3/2025 Direction Petition				
178	WP/32078/2025	THE SOUTHERN POWER DISTRIBUTION COMPANY OF AP LTD Vs UNION OF INDIA	VENKATA RAMA RAO KOTA SC FOR APSPDCL	THENEPALLI NIRANJAN SC FOR CENTRAL. GOVT	CHITTOOR
179	WP/33078/2025 IA 1/2025 Direction Petition	KONURI SESHAMMA Vs THE REGIONAL MANAGER	VENKATESWARLU SANISETTY	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL)	PRAKASAM
180.1 along with 180					
180	WP/2110/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition	THE ANDHRA PRADESH LORRY OWNERS ASSOCIATION Vs THE UNION OF INDIA	M CHALAPATI RAO	S SRAVANA SANDHYA (CENTRAL GOVT COUNSEL) GP FOR TRANSPORT GP FOR ROADS BUILDINGS	KRISHNA
180.1	WP/23628/2022 IA 1/2022 Stay Petition	THE ANDHRA PRADESH LORRY OWNERS ASSOCIATION Vs THE UNION OF INDIA	P PRABHAKAR RAO	DIVYA DATLA GP FOR ROADS BUILDINGS DEPUTY SOLICITOR GENERAL OF INDIA	KRISHNA
181	WP/7906/2026 IA 1/2026 Direction Petition	AALMANDHA FOOD PARK Vs UNION OF INDIA	G V SRIRAMA MURTY	SRIDHAR TUMMALAPUDI (CENTRAL GOVT COUNSEL)	VIZIANAGARAM
182	WP/8545/2026 IA 1/2026 Direction Petition	Y VANDANA Vs THE UNION OF INDIA	KOTHARU VIJAYESWARI	S SRAVANA SANDHYA (CENTRAL GOVT COUNSEL) MANNAM VENKATA KRISHNA RAO V DYUMANI	KRISHNA
183.1,183.2 along with 183					
183	WP/9118/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition IA 3/2026 Permission Petition	GORTI KALYANA SESA DINAKAR Vs THE UNION OF INDIA	P S P SURESH KUMAR	M MADAALASA CENTRAL GOVT COUNSEL S S VARMA(SR PANEL COUNSEL CENT GOVT) THE ADVOCATE GENERAL	WEST GODAVARI
183.1	WP/34142/2022 IA 1/2022 Direction Petition IA 2/2022 Vacate Stay Petition IA 2/2025 Vacate Stay Petition IA 3/2025 Vacate Stay Petition IA 1/2026 Vacate Stay Petition	KOMMU SURVACHARLA (DIED) AS PER L.R P2 Vs THE UNION OF INDIA	P S P SURESH KUMAR	GP FOR LAND ACQUISITION VARREY VENKATA NAGA VISHNU TEJA GP FOR REVENUE GP FOR LAND ACQUISITION (AP) S S VARMA(SR PANEL COUNSEL CENT GOVT) KILARU NITHIN KRISHNA	WEST GODAVARI
183.2	CRP/1068/2023 (LRA/3/2000) IA 1/2026 Condone Delay Petition IA 2/2026 Receive Docs Petition	THE STATE OF A-P. Vs GONTI KALYANA SESA DINAKAR	GP FOR ARBITRATION (AP)	P S P SURESH KUMAR	WEST GODAVARI
184	WP/9869/2026 IA 1/2026 Stay Petition IA 2/2026 Vacate Stay Petition	BHAGIRATH DADHICH Vs UNION OF INDIA	CHILUKURI KARTHIK	M UMA DEVI (CENTRAL GOVT COUNSEL) CKR ASSOCIATES R4 UNSERVED,	VISAKHAPATNAM
185	WP/10898/2026 IA 1/2026 Stay Petition	MADALA SAROJINI Vs UNION OF INDIA	PRAKASH BUDDARAPU	S.S.Varma GP FOR LAND ACQUISITION THANDAVA YOGESH GP FOR IRRI AND CAD GP FOR LAND ACQUISITION GP FOR REVENUE	KRISHNA

				BOLLA VENKATA RAMA RAO SC For APPCB	
186	WP/12119/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition	NSL TEXTILES LIMITED Vs UNION OF INDIA	GORANTLA SRI RANGA PUJITHA	NARASIMHARAO GUDISEVA (CENTRAL GOVT COUNSEL) SREEDHAR VALIVETI R4 UNSERVED,	GUNTUR
187	WP/18107/2026 IA 1/2026 Direction Petition IA 3/2026 Petition to Withdraw	TRIPLEX AGENCIES Vs HINDUSTAN PETROLEUM CORPORATION LTD	S S BHATT	SREEKANTH REDDY AMBATI M S S SWAYAM PRAKASH BABU	CHITTOOR
188	WP/18342/2026 IA 1/2026 Direction Petition	PILLA CHIRANJEEVI Vs THE STATE OF ANDHRA PRADESH	KAKUMANU JOJI AMRUTHA RAJU	GP FOR HOME HEMANTH KUMAR VENNA R2 R3 R6 R7 R8 R9 R10 R11 R12 R13 R14 R15 R16 R17 R18 R19 R20 R21 R22 R23 R24 R25 R26 R27 R28 UNSERVED,	VISAKHAPATNAM
189	WP/18779/2026 IA 1/2026 Stay Petition IA 2/2026 Additional Affidavit	CH.V.A. RAVI KUMAR Vs THE UNION OF INDIA	KARUMANCHI INDRANEEL BABU	P SRI RAM CENTRAL GOVT COUNSEL A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) VANKAYALAPATI N PRAVEEN SC For GNT ONG NLR Municipal Corporations GP FOR LAND ACQUISITION GP FOR REVENUE	GUNTUR
190	WP/21061/2026 IA 1/2026 Suspension Petition IA 2/2026 Injunction Petition IA 3/2026 Implead Petition	OM SECURITY AND HOSPITALITY SERVICES Vs CANARA BANK	G SUDHEER KUMAR	SUDEEPTHI POTLURI VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL)	KRISHNA
191	WP/23200/2026 IA 1/2026 Suspension Petition	GUNDALA RAVI KUMAR Vs THE UNION OF INDIA	KUMAR MARPU	BACHINA HANUMANTHA RAO (CENTRAL GOVT COUNSEL) S SIVA KUMARI	SPS NELLORE
192	WP/23517/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition	THARIGOPULA PULLA REDDY Vs UNION OF INDIA	T DIWAKAR REDDY	O UDAYA KUMAR (CENTRAL GOVT COUNSEL) MD SALEEM	KURNOOL
193	WP/24018/2026 IA 1/2026 Direction Petition	TRANSSTROY (INDIA) LIMITED Vs UNION OF INDIA	T V P SAI VIHARI	S SRAVANA SANDHYA (CENTRAL GOVT COUNSEL) PRUDVI RAJU MUDUNURI	GUNTUR
194	WP/24108/2026 IA 1/2026 Direction Petition	MULLA KHADAR HUSSAIN Vs UNION OF INDIA	G M SWAMULU	P PADMAVATHI (CENTRAL GOVERNMENT COUNSEL) KUNUKU RAJA SEKHAR	KURNOOL
195	WP/25692/2026 IA 1/2026 Direction Petition	SRI TADI GANAPATHI SUBBARAO Vs THE NATIONAL MEDICAL COMMISSION	V V S S SRIKANTH G	POLICHETTY POOJITHA	EAST GODAVARI
196	WP/26917/2026 IA 1/2026 Direction Petition	NALLABOTTULA CHINNA Vs HINDUSTAN PETROLEUM CORPORATION LIMITED	SYAM VARA PRASAD RAO P		KURNOOL
197	WP/27267/2026 IA 1/2026 Direction Petition	LODI GANGADAR Vs UNION OF INDIA	P NARASIMHULU		ANANTAPUR

ADMISSION (TRANSPORT)

198.1 along with 198

198	WP/24517/2023 IA 1/2023 Direction Petition	PEDIREDLA SASHIKUMAR Vs THE STATE OF ANDHRA PRADESH	A K KISHORE REDDY	GP FOR TRANSPORT K S NAGENDRA VARA PRASAD R2 R3 UNSERVED,	VISAKHAPATNAM
198.1	WP/31198/2023 IA 1/2023 Direction Petition IA 1/2026 Leave Petition	PEDIREDLA SASHIKUMAR Vs THE STATE OF ANDHRA PRADESH	A K KISHORE REDDY	GP FOR TRANSPORT K S NAGENDRA VARA PRASAD GP FOR FINANCE PLANNING	VISAKHAPATNAM
199	WP/31410/2023 IA 1/2023 Suspension Petition IA 2/2023 Vacate Stay Petition	M/S. JAGADESWARI MOTORS Vs THE STATE OF ANDHRA PRADESH	GINJUPALLI SUBBA RAO	GP FOR ROADS BUILDINGS GP FOR TRANSPORT (AP) R6 UNSERVED,	EAST GODAVARI

200.1 along with 200

200	WP/23390/2025 IA 1/2025 Suspension Petition	M NAWAZ BASHA Vs THE STATE OF ANDHRA PRADESH	KALLAKURI SRINIVASARAO	GP FOR TRANSPORT VMR LEGAL	KRISHNA
200.1	WP/14799/2023 IA 1/2023 Stay Petition IA 1/2026 Suspension Petition	K ANANTHARAJU AND CO Vs THE STATE OF AP	VMR LEGAL	GP FOR TRANSPORT KALLAKURI SRINIVASARAO	KRISHNA

ADMISSION (ROADS & BUILDINGS)**201.1,201.2,201.3 along with 201**

201	WP/8442/2023 IA 1/2023 Direction Petition IA 2/2023 Leave Petition	KOLLAM RANGAIAH Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	GP FOR ROADS BUILDINGS GP FOR HOME D S SIVADARSHAN GP FOR REVENUE GP FOR PANCHAYAT RAJ RURAL DEV GP FOR ROADS BUILDINGS (AP) CHIEF NOTE CASE	CHITTOOR
201.1	WP/20748/2021 IA 1/2021 Direction Petition	N.ARUNA Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	GP FOR REVENUE D S SIVADARSHAN	CHITTOOR
201.2	WP/21614/2021 IA 1/2021 Direction Petition	N ARUNA Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	GP FOR REVENUE D S SIVADARSHAN GP FOR IRRIGATION COMM AREA DEV	CHITTOOR
201.3	WP/27530/2021 IA 1/2021 Direction Petition IA 1/2023 Leave Petition	N BHARGAVI Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	GP FOR ROADS BUILDINGS D S SIVADARSHAN GP FOR REVENUE	CHITTOOR
202	WP/26642/2023 IA 1/2023 Direction Petition	KASARANENI SRINIVASA RAO Vs THE STATE OF AP	K L N SWAMY	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	GUNTUR
203	WP/21423/2024 IA 1/2024 Direction Petition	M/S LAKSHMI NARASIMHA METAL ENTERPRISES Vs THE STATE OF ANDHRA PRADESH	SAI MANOJ REDDY L	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	ANANTAPUR
204	WP/22710/2024 IA 1/2024 Direction Petition	SRI G. SRINIVASA PRASAD Vs THE STATE OF ANDHRA PRADESH	VENKAT SAILENDRA G	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	GUNTUR
205	WP/22990/2024 IA 1/2024	Y VEERAAIAH CHOWDARY Vs	VENKAT SAILENDRA G	GP FOR ROADS BUILDINGS	GUNTUR

	Direction Petition	THE STATE OF AP		GP FOR FINANCE PLANNING	
206	WP/2051/2025 IA 1/2025 Direction Petition	SRI G. SRINIVASA PRASAD Vs THE STATE OF ANDHRA PRADESH	VENKAT SAIENDRA G	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	GUNTUR
207	WP/2121/2025 IA 1/2025 Direction Petition	G SRINIVASA PRASAD Vs THE STATE OF AP	VENKAT SAIENDRA G	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	GUNTUR
208	WP/2194/2025 IA 1/2025 Direction Petition	SRI G. SRINIVASA PRASAD Vs THE STATE OF ANDHRA PRADESH	VENKAT SAIENDRA G	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	GUNTUR
209	WP/11903/2025 IA 1/2025 Direction Petition	M/S. PVSR CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	BATHALA RAMESH	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	KURNOOL
210	WP/14414/2025 IA 1/2025 Direction Petition	M/S. PAIDALA TIRUPATHI REDDY AND BROTHERS Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	KURNOOL
211	WP/34550/2025 IA 1/2025 Stay Petition	PAIDALA TIRUPATHI REDDY AND BROTHERS Vs THE STATE OF AP	SODUM ANVESHA	GP FOR ROADS BUILDINGS	SPS NELLORE
212	WP/34643/2025 IA 1/2025 Direction Petition	SRI SAI CONSTRUCTIONS Vs THE STATE OF AP	AKKEM SRIHARIVIRAT	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	YSR KADAPA
213	WP/34815/2025 IA 1/2025 Direction Petition	M/S.URRCONSTRUCTION S Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	SPS NELLORE
214	WP/36026/2025 IA 1/2025 Direction Petition	M/S.VINIKA CONSTRUCTIONS Vs THE STATE OF AP	NAVULURU KRISHNA SAI	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	YSR KADAPA
215	WP/36271/2025 IA 1/2025 Direction Petition	S N CONSTRUCTIONS Vs THE STATE OF AP	NAVULURU KRISHNA SAI	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING	YSR KADAPA
216	WP/18327/2026 IA 1/2026 Direction Petition	D.GANGADHAR Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR ROADS BUILDINGS GP FOR MINES AND GEOLOGY GP FOR FINANCE PLANNING	SPS NELLORE
217	WP/22450/2026 IA 2/2026 Direction Petition	NAGABHUSHANAM AND CO Vs THE STATE OF ANDHRA PRADESH	JYOTHI RATNA ANUMOLU	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING R3 R4 UNSERVED,	KRISHNA
<u>ADMISSION (REVENUE-LA)</u>					
218	WP/10367/2023 IA 1/2023 Direction Petition	TALAPANENI PAPAIAH Vs THE STATE OF ANDHRA PRADESH	D KODANDARAMI REDDY	GP FOR IRRIGATION COMM AREA DEV GP FOR LAND ACQUISITION GP FOR LAND ACQUISITION	YSR KADAPA

219	WP/11356/2023 IA 1/2023 Direction Petition IA 2/2026 Amendment Petition	R ANKAIAH Vs THE STATE OF ANDHRA PRADESH	V VINOD K REDDY	GP FOR LAND ACQUISITION	CHITTOOR
220	WP/11390/2023 IA 1/2023 Direction Petition IA 2/2026 Amendment Petition	E VENKATAMMA Vs THE STATE OF ANDHRA PRADESH	V VINOD K REDDY	GP FOR LAND ACQUISITION	CHITTOOR
221	WP/11475/2023 IA 1/2023 Direction Petition IA 2/2026 Amendment Petition	D MUNIRATNAM Vs THE STATE OF ANDHRA PRADESH	V VINOD K REDDY	GP FOR LAND ACQUISITION	CHITTOOR
222	WP/12341/2023 IA 1/2023 Direction Petition IA 2/2026 Amendment Petition	R LAKSHMAMMA Vs THE STATE OF ANDHRA PRADESH	V VINOD K REDDY	GP FOR LAND ACQUISITION	CHITTOOR
<u>INTERLOCUTORY</u>					
223	IA/1/2026 Condone Delay Petition WP/18464/2023	NUKANABOINA GANGAMMA Vs THE STATE OF AP	MUDE PAVAN KUMAR NAIK	GP FOR REVENUE GP FOR REVENUE LINGALA HAZARATHAIAH	YSR KADAPA
224	IA/3/2026 Restoration Petition WP/18464/2023	NUKANABOINA GANGAMMA Vs THE STATE OF AP	MUDE PAVAN KUMAR NAIK	GP FOR REVENUE GP FOR REVENUE LINGALA HAZARATHAIAH	YSR KADAPA
225	IA/2/2026 Dispense with Petition WP/18464/2023	NUKANABOINA GANGAMMA Vs THE STATE OF AP	MUDE PAVAN KUMAR NAIK	GP FOR REVENUE GP FOR REVENUE LINGALA HAZARATHAIAH	YSR KADAPA
<u>INTERLOCUTORY(REVENUE)</u>					
226	WP/38685/2017 IA 1/2017(WPMP 48016/2017) Suspension Petition IA 1/2018 Vacate Stay Petition	PATHIWADA APPALA NAIDU Vs THE STATE OF ANDHRA PRADESH	N SIVA REDDY	GP FOR REVENUE (AP) B S SHIVAJI GP FOR ASSIGNMENT	VIZIANAGARAM
<u>INTERLOCUTORY(CENTRAL GOVT.)</u>					
227.1 along with 227					
227	WP/13338/2009 IA 1/2010(WVMP 6189/2010) Vacate Stay Petition	M/S. YEMMIGANUR SPINNING MILLS LTD. KURNOOL DIST Vs EMPLOYEES PROVIDENT FUND ORGANIZATION KADAPA	V PADMANABHA RAO	T BALAJI(SC FOR EPFO) R N REDDY	KURNOOL
227.1	WP/13344/2009 IA 1/2009(WPMP 17346/2009) Stay Petition	YEMMIGANUR SPINING MILLS LTD. KURNOOL DIST. Vs E.P.F.O. GUNTUR. & 2 ANO.	K PRIDHVI RAJU	R N REDDY (SC FOR EMPLOYEES PF ORG) MAKIREDDI VENUGOPALA SWAMY V PADMANABHA RAO	KURNOOL
228.1,228.2,228.3,228.4,228.5,228.6,228.7,228.8,228.9,228.10,228.11,228.12,228.13,228.14,228.15,228.16,228.17,228.18,228.19,228.20,228.21,228.22,228.23,228.24,228.25,228.26,228.27,228.28,228.29,228.30,228.31,228.32,228.33 along with 228					
228	WP/27935/2013 IA 1/2013(WPMP 34677/2013) Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER Vs EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)		GUNTUR
228.1	WP/26377/2010 IA 1/2010(WPMP 33690/2010)	THE REGIONAL PROVIDENT FUND COMMISSIONER	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR

	Direction Petition IA 1/2022 Fix an Early Date	Vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL			
228.2	WP/27099/2010 IA 2/2010(WPMP 34633/2010) Direction Petition IA 1/2022 Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONERSUB- REGIONAL Vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR
228.3	WP/27100/2010 IA 2/2010(WPMP 34634/2010) Direction Petition IA 1/2022 Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONERSUB- REGIONAL Vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR
228.4	WP/27101/2010 IA 2/2010(WPMP 34635/2010) Direction Petition IA 1/2022 Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER Vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR
228.5	WP/27102/2010 IA 2/2010(WPMP 34636/2010) Direction Petition IA 1/2022 Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER Vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR
228.6	WP/27476/2010 IA 1/2010(WPMP 34638/2010) Dispense with Petition IA 2/2010(WPMP 35082/2010) Direction Petition IA 1/2022 Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER Vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR
228.7	WP/27478/2010 IA 2/2010(WPMP 35084/2010) Direction Petition IA 1/2022 Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER Vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	SUDERSHAN KUMBAM	GUNTUR
228.8	WP/27479/2010 IA 2/2010(WPMP 35085/2010) Direction Petition IA 1/2022 Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER Vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR
228.9	WP/27480/2010 IA 2/2010(WPMP 35086/2010) Direction Petition IA 1/2022 Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER Vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR
228.1 0	WP/27481/2010 IA 2/2010(WPMP 35087/2010) Direction Petition IA 1/2022 Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER Vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR
228.1 1	WP/27482/2010 IA 1/2010(WPMP	THE REGIONAL PROVIDENT FUND	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR

	34626/2010) Dispense with Petition IA 2/2010(WPMP 35088/2010) Direction Petition IA 1/2022 Fix an Early Date	COMMISSIONER Vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL			
228.1 2	WP/27483/2010 IA 2/2010(WPMP 35089/2010) Direction Petition	THE REGIONAL PROVIDENT FUND COMMISSIONERSUB- REGIONAL Vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR
228.1 3	WP/27569/2010 IA 2/2010(WPMP 35200/2010) Direction Petition IA 1/2022 Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER SUB- REGIONAL Vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR
228.1 4	WP/27570/2010 IA 2/2010(WPMP 35201/2010) Fix an Early Date IA 1/2022 Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER SUB- REGIONAL Vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	SUDERSHAN KUMBAM C NIRANJAN RAO	GUNTUR
228.1 5	WP/27571/2010 IA 2/2010(WPMP 35202/2010) Direction Petition IA 1/2022 Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER SUB- REGIONAL Vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	SUDERSHAN KUMBAM C NIRANJAN RAO	GUNTUR
228.1 6	WP/27590/2010 IA 2/2010(WPMP 35223/2010) Direction Petition IA 1/2022 Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER Vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)		GUNTUR
228.1 7	WP/27591/2010 IA 2/2010(WPMP 35224/2010) Direction Petition IA 1/2022 Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER Vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)		GUNTUR
228.1 8	WP/25873/2013	REGIONAL PROVIDENT FUND COMMISSIONER GUNTUR Vs EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNALNEW DELHI&ANOTHE	T BALAJI(SC FOR EPFO)		GUNTUR
228.1 9	WP/27321/2013 IA 1/2013(WPMP 33843/2013) Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER Vs EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR
228.2 0	WP/27322/2013 IA 1/2013(WPMP 33844/2013) Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER Vs EMPLOYEES PROVIDENT FUND APPELLATE	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR

TRIBUNAL

228.2 1	WP/27873/2013 IA 1/2013(WPMP 34597/2013) Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER Vs EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR
228.2 2	WP/27874/2013 IA 1/2013(WPMP 34598/2013) Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER Vs EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR
228.2 3	WP/27877/2013 IA 1/2013(WPMP 34601/2013) Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER Vs EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR
228.2 4	WP/27912/2013 IA 1/2013(WPMP 34650/2013) Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER Vs EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)		GUNTUR
228.2 5	WP/27926/2013 IA 1/2013(WPMP 34668/2013) Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER Vs EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR
228.2 6	WP/28045/2013 IA 1/2013(WPMP 34826/2013) Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER Vs EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)		GUNTUR
228.2 7	WP/28052/2013 IA 1/2013(WPMP 34834/2013) Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER Vs EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR
228.2 8	WP/28059/2013 IA 1/2013(WPMP 34841/2013) Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER Vs EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR
228.2 9	WP/28096/2013 IA 1/2013(WPMP 34879/2013) Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER Vs EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR
228.3 0	WP/28277/2013 IA 1/2013(WPMP 35086/2013) Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER Vs EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)		GUNTUR

228.3 1	WP/28279/2013 IA 1/2013(WPMP 35087/2013) Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER Vs EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR
228.3 2	WP/28281/2013 IA 1/2013(WPMP 35089/2013) Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER Vs EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR
228.3 3	WP/28284/2013 IA 1/2013(WPMP 35093/2013) Fix an Early Date	THE REGIONAL PROVIDENT FUND COMMISSIONER Vs EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	C NIRANJAN RAO	GUNTUR
229.1,229.2,229.3,229.4,229.5,229.6,229.7,229.8,229.9,229.10 along with 229					
229	WP/5630/2017 IA 1/2017(WVMP 4381/2017) Vacate Stay Petition IA 2/2017(WPMP 6871/2017) Stay Petition	P S RAO & 4 OTHERS Vs UNION OF INDIA REP. BY DY. SECY.INDUSTRIAL POLICY NEW DEL&3	K L N SWAMY	DEPUTY SOLICITOR GENERAL OF INDIA Pasala Ponna Rao DEPUTY SOLICITOR GENERAL OF INDIA JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL) K SUBRAHMANYAM	VISAKHAPATNAM
229.1	WP/26848/2016 IA 1/2017(WVMP 1706/2017) Vacate Stay Petition	M/S. NAUPADA SALTERNS PVT. LTD Vs UNION OF INDIA	G KRISHNA MURTHY	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL) ANJALI AGARWAL	SRIKAKULAM
229.2	WP/1310/2017 IA 1/2017(WPMP 1454/2017) Stay Petition IA 2/2017(WPMP 1455/2017) Stay Petition	NALLU VENKATA SURESH Vs UNION OF INDIA REP. BY THE DEPUTY SECRETARY TO THE	K L N SWAMY	S SIVA KUMARI JUPUDI V K YAGNADUTT	PRAKASAM
229.3	WP/2521/2017 IA 1/2017(WPMP 2950/2017) Stay Petition IA 2/2017(WPMP 2952/2017) Stay Petition	NALLU VENKATA SURESH Vs UNION OF INDIA REP. BY THE DEPUTY SECRETARY TO THE	K L N SWAMY K SUBRAHMANYAM	P SARADA JUPUDI V K YAGNADUTT	PRAKASAM
229.4	WP/5620/2017 IA 1/2017(WVMP 4392/2017) Vacate Stay Petition IA 2/2017(WPMP 6860/2017) Stay Petition	DURGA SARASWATHI Vs UNION OF INDIA	K L N SWAMY	JUPUDI V K YAGNADUTT	VISAKHAPATNAM
229.5	WP/5629/2017 IA 1/2017(WVMP 4031/2017) Vacate Stay Petition IA 2/2017(WPMP 6870/2017) Stay Petition	POOSARLA SUBBA RAO Vs UNION OF INDIA	K L N SWAMY	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL) HARINATH N (Asst Solicitor General)	VISAKHAPATNAM
229.6	WP/5639/2017 IA 1/2017(WVMP 4034/2017) Vacate Stay Petition IA 2/2017(WPMP 6883/2017) Stay Petition	DURGA VENKATA RAMANAJI Vs UNION OF INDIA	K L N SWAMY	DEPUTY SOLICITOR GENERAL OF INDIA Pasala Ponna Rao DEPUTY SOLICITOR GENERAL OF INDIA JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL)	VISAKHAPATNAM
229.7	WP/5646/2017	KOTA MALLIKARJUNA	K L N SWAMY	DEPUTY SOLICITOR	VISAKHAPATNAM

	IA 1/2017(WVMP 4032/2017) Vacate Stay Petition IA 2/2017(WPMP 6890/2017) Stay Petition	RAO Vs UNION OF INDIA		GENERAL OF INDIA Pasala Ponna Rao DEPUTY SOLICITOR GENERAL OF INDIA JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL)	
229.8	WP/5649/2017 IA 1/2017(WVMP 3687/2017) Vacate Stay Petition IA 2/2017(WPMP 6893/2017) Stay Petition	MURUKURI SURYANARAYANA Vs UNION OF INDIA	K SUBRAHMANYAM K L N SWAMY	DEPUTY SOLICITOR GENERAL OF INDIA Pasala Ponna Rao DEPUTY SOLICITOR GENERAL OF INDIA JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL)	VISAKHAPATNAM
229.9	WP/16826/2017 IA 1/2017(WPMP 20643/2017) Stay Petition IA 1/2018 Vacate Stay Petition	POTTA VENKATA PRITHVI Vs UNION OF INDIA REP. BY THE DEPUTY SECRETARY TO THE	K L N SWAMY	S JANARDHAN GOUD (SC FOR CENTRAL GOVT COU)	VISAKHAPATNAM
229.1 0	WP/45335/2017 IA 1/2017 IA 1/2018 Stay Petition IA 2/2018 Vacate Stay Petition	R.LAKSHMI DEVI Vs UNION OF INDIA	K SUBRAHMANYAM	DEPUTY SOLICITOR GENERAL OF INDIA JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL)	KRISHNA
230	WP/13241/2024 IA 1/2024 Direction Petition IA 2/2024 Stay Petition IA 3/2024 Vacate Stay Petition IA 5/2024 Vacate Stay Petition IA 1/2026 Leave Petition	M/S. SHIV ENGINEERING AND PORT SERVICES PVT. LTD. Vs THE BOARD OF TRUSTEES OF VISAKHAPATNAM PORT AUTHORITY (VPA)	VEMA RAMANJANEYULU	Dr MAJJI SURI BABU RAVITEJA PADIRI	VISAKHAPATNAM

INTERLOCUTORY (WAKE BOARD)

231.1 along with 231

231	WP/11099/2008 IA 2/2012(WPMP 38884/2012) Direction Petition	D.MD.ASHFOKANANTAPU R DISTRICT Vs THE CHIEF EXEUTIVE OFFICER HYDERABAD & 3 OTHERS	RAVULA NAGARJUNA	SHAIK KHAJA BASHA D V N ACHARYA MOHAMMED GAYASUDDIN SYED SHAREEF AHMED	ANANTAPUR
231.1	WP/14815/2020 IA 1/2020 Direction Petition IA 2/2020 Implead Petition IA 1/2022 Leave Petition	D.MD ASHFAQ Vs THE STATE OF ANDHRA PRADESH	RAVULA NAGARJUNA	GP FOR SOCIAL WELFARE MAHESWARA RAO KUNCHEAM MOHAMMED GAYASUDDIN SHAIK KHAJA BASHA SHAFATH AHMED KHAN	ANANTAPUR
232	WP/10848/2025 IA 1/2025 Direction Petition IA 1/2026 Vacate Stay Petition IA 2/2026 Leave Petition IA 3/2026 Miscellaneous Petition IA 4/2026 Vacate Stay Petition	SHAIK AHMED PASHA Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR SOCIAL WELFARE G RONALD RAJU SHAIK KHAJA BASHA GP FOR REVENUE	WEST GODAVARI

FINAL HEARING (C.G.MATTERS)

233.1,233.2 along with 233

233	WP/15875/2012	A.P.S.FIN.CORP.REP.BY ASST.G.M.KADAPA - 02. Vs THE ASST.P.F.COMMNR.KADA PA - 04 & 2 OTRS.	G R SUDHAKAR	S MURALI MOHAN A KRISHNAM RAJU	YSR KADAPA
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233.1	WP/15975/2011 IA 1/2011(WPMP 19135/2011) Suspension Petition IA 1/2023 Fix an Early Date	DEE AP EPDCL E.G. DIST. Vs R.P.F. COMM.-II & ANO.	V V SATISH (SC for APEPDCL)	SRINIVASA RAO NARRA	EAST GODAVARI
233.2	WP/23001/2011 IA 1/2012(WVMP 3942/2012) Vacate Stay Petition	ANDHRA PRADESH STATE FINANCIAL CORPORATION Vs THE ASSISTANT PROVIDENT FUND COMMISSIONER &	G R SUDHAKAR	T BALAJI(SC FOR EPFO) R N REDDY	VISAKHAPATNAM

FOR ADMISSION (CRP MATTERS)

234	CRP/1736/2026 (OS/30/2020) IA 1/2026 Stay Petition	VAJJA BALARAJU Vs VAJJA VENKATARAO	K JYOTHI PRASAD	V SRINIVASULA REDDY SR - NOTICE SENT NOT YET RETURNED(Court notice) SR-ITEM DELIVERED AS PER Postal track report vide PROOF OF SERVICE FILED USRNO.83874/2026	SRIKAKULAM
235	CRP/2118/2026 (CMA/13/2022) IA 2/2026 Injunction Petition	KUNA RAJA RAO Vs PERLA MUTYALA RAO	G V S MEHAR KUMAR	M CHIRANJEEVI RR1to4-Notice sent not yet returned Proof of service not filed.	SRIKAKULAM
236	CRP/2156/2026 (OS/34/2021) IA 1/2026 Stay Petition	REJETI TRINADHA RAO Vs SHAHUKARI MANMADHA RAO CHOUDHARY	SRINIVAS AMBATI	A RAVI SHANKAR	SRIKAKULAM
237	CRP/2300/2026 (OS/148/2006)	THOTA VENKATA SUBBARAJU Vs PEESA NARASIMHULU	S LAKSHMINARAYANA REDDY	T DIWAKAR REDDY SR-App by m/s.T.Diwakar Reddy (adv).	SRIKAKULAM
238	CRP/2303/2026 (OS/148/2006) IA 1/2026 Stay Petition	THOTA VENKATA SUBBARAJU Vs PEESA NARASIMHULU	S LAKSHMINARAYANA REDDY	T DIWAKAR REDDY SR-App by m/s.T.Diwakar Reddy (adv).	SRIKAKULAM
239	CRP/2844/2026	DESILLI SHYAMASUNDARA RAO Vs DESILLI SURYANARAYANA	SRINIVAS AMBATI		SRIKAKULAM

FOR ADMISSION (SA MATTERS)

240	SA/465/2026 (AS/73/2024) IA 2/2026 Stay Petition	BAGANA MOHANARAO Vs BAMMIDI SUKHEER	SRINIVAS AMBATI	S SRINIVASA RAO	SRIKAKULAM
241	SA/517/2026 (AS/16/2025)	BHYRI PAPA RAO Vs INAPAKURTHI RAMBABU	VINOD KUMAR TARLADA	T DIWAKAR REDDY	SRIKAKULAM
242	SA/559/2026 (AS/47/2025) IA 2/2026 Suspension Petition	BOMMALI CHALAPATHI RAO Vs BOMMALI POLAMMA	KINTALI DHARMA RAO	V SUDHAKAR REDDY	SRIKAKULAM
243	SA/673/2026 (AS/26/2023)	THANGI MUKHALINGAM Vs PODILAPU APPA RAO	K B RAMANNA DORA	ARAVALA RAMA RAO	SRIKAKULAM

COURT NO. 13

THE HONOURABLE SRI JUSTICE RAVI CHEEMALAPATI

To be Heard on Thursday The 8th day of October 2026(AFTER DAILY LIST 1 - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST -2)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR DISMISSAL</u>					
244.1 along with 244					
244	WP/11115/2013 IA 1/2013(WPMP 13748/2013) Direction Petition IA 3/2013(WPMP 31163/2013) Direction Petition IA 1/2014(WVMP 1198/2014) Vacate Stay Petition IA 1/2024 Implead Petition IA 1/2026 Vacate Stay Petition IA 2/2026 Implead Petition	SYED RASOOL HUSSAINI S/O LATE SYED GAFFAR HUSSAINI Vs THE DISTRICT COLLECTOR	M KARIBASIAH	GP FOR REVENUE M A K MUKHEED Y MAHA LAKSHMI FARHAN AZAM KHAN SESHADRI GOALLA V HIMABINDU V V N NARASIMHAM SHAIK KHAJA BASHA SYED ABDUL GAFFAR CHIEF NOTE CASE	ANANTAPUR
244.1	WP/34198/2025 IA 1/2025 Direction Petition	SYED MUSHARAFHUSSAINI Vs THE STATE OF ANDHRA PRADESH	SESHADRI GOALLA	GP FOR SOCIAL WELFARE V HIMABINDU SHAIK KHAJA BASHA GP FOR REVENUE	ANANTAPUR
245	WP/8369/2018	N MUNUSWAMY Vs UNION OF INDIA	CHETLURU SREENIVAS	PELLETI RAJESH KUMAR (CENTRAL GOVT COUNSEL) R SRIDHAR	VISAKHAPATNAM
246	WP/10669/2026 IA 1/2026 Direction Petition	PULI PADMA RAO Vs THE STATE OF AP	SESHAGIRI RAO ULLAM	GP FOR GENERAL ADMINISTRATION Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR PANCHAYAT RAJ RURAL DEV GP FOR ROADS BUILDINGS GP FOR REVENUE	GUNTUR
<u>FOR ADMISSION</u>					
247	CC/2124/2025 (WP/30226/2023)	SMT. E RAMADEVI Vs UDAY SHANKAR RAJU	K NARSI REDDY	NAGARAJU PULLAGURA	ANANTAPUR
248	CC/3771/2026 (WP/2439/2025)	BEERA SURESH Vs S V NAGESWAR NAIK	CH NAGA MEHAR BABA		EAST GODAVARI
<u>INTERLOCUTORY</u>					
249	CC/42236/2026/ (Filing No.) IA 1/2026 Leave Petition	PRAKKI VENKATESWARA RAO Vs K PRASAD	MANGENA SREE RAMA RAO		EAST GODAVARI
<u>ADMISSION (EXCISE)</u>					
250	WP/18207/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition	M/S.BAHUBALI WINES Vs THE STATE OF ANDHRA PRADESH	HARINADH NIDAMANURI	GP FOR PROHIBITION EXCISE GP FOR PROHIBITION EXCISE	GUNTUR
251	WP/18338/2026 IA 1/2026 Direction Petition	M/S.R.K.WINES Vs THE STATE OF ANDHRA PRADESH	HARINADH NIDAMANURI	GP FOR PROHIBITION EXCISE	GUNTUR

252	WP/20301/2026 IA 1/2026 Suspension Petition	S P PRASANTH GOWD Vs THE STATE OF ANDHRA PRADESH	KIRAN TIRUMALASETTI	GP FOR PROHIBITION EXCISE GP FOR HOME	ANANTAPUR
<u>ADMISSION(WAKF BOARD)</u>					
253	WP/21166/2022 IA 1/2022 Stay Petition IA 1/2023 Implead Petition IA 3/2023 Vacate Stay Petition	M. WAHEED UZZAMAN Vs THE STATE OF ANDHRA PRADESH	AKULA SRI KRISHNA SAI BHARGAV	MOHAMMED GAYASUDDIN	KRISHNA
254.1 along with 254					
254	WP/26023/2022 IA 1/2022 Suspension Petition IA 1/2023 Extension Petition	CHITTABATHINA KOTESHWAR RAO Vs THE STATE OF AP	O M R LAW FIRM	GP FOR SOCIAL WELFARE GP FOR HOME VENKATESWARA RAO GUDAPATI GP FOR REVENUE MOHAMMED GAYASUDDIN SHAIK KHAJA BASHA	SPS NELLORE
254.1	WP/37807/2012 IA 1/2012(WPMP 47957/2012) Suspension Petition IA 1/2021 Fix an Early Date	CHITTABATHINA KOTESHWAR RAO & 7 OTHERS Vs THE C.E.O. AP STATE WAKF BOARD. & 2 OTHERS	O M R LAW FIRM	SHAIK KHAJA BASHA GP FOR REVENUE S ARIFULLAH (SC FOR AP WAQF BOARD) MOHAMMED GAYASUDDIN	SPS NELLORE
255.1,255.2 along with 255					
255	WP/30894/2024 IA 1/2024 Suspension Petition IA 1/2025 Vacate Stay Petition IA 1/2026 Vacate Stay Petition	SHAIK JEELANI @ SAIDA Vs AP STATE WAQF BOARD	CORPUS JURIS LAW PANEL LLP	SHAIK KHAJA BASHA NAGESWARA RAO BAIPUDI GP FOR SOCIAL WELFARE	KRISHNA
255.1	WP/755/2025 IA 1/2025 Suspension Petition IA 1/2026 Vacate Stay Petition	SHAIK JEELANI @ SAIDA Vs THE A.P. STATE WAQF BOARD	CORPUS JURIS LAW PANEL LLP	SHAIK KHAJA BASHA NAGESWARA RAO BAIPUDI GP FOR SOCIAL WELFARE	KRISHNA
255.2	WP/1832/2025 IA 1/2025 Suspension Petition IA 2/2025 Vacate Stay Petition IA 1/2026 Vacate Stay Petition	SHAIK JEELANI @ SAIDA Vs THE AP STATE WAQF BOARD	CORPUS JURIS LAW PANEL LLP	SHAIK KHAJA BASHA NAGESWARA RAO BAIPUDI GP FOR SOCIAL WELFARE	KRISHNA
256	WP/4510/2026 IA 1/2026 Direction Petition	SHAIK MOHAMMED ZILANI Vs THE STATE OF A.P.	M MEHDI HUSSAIN	GP FOR SOCIAL WELFARE SHAIK KHAJA BASHA	GUNTUR
257	WP/5661/2026 IA 1/2026 Suspension Petition IA 3/2026 Vacate Stay Petition	SHAIK KHADAR VALI Vs THE ANDHRA PRADESH STATE WAQF BOARD	RAJANI NELAKUDITI	SHAIK KHAJA BASHA M/S.ASTONISH LAWS	EAST GODAVARI
258	WP/19242/2026 IA 1/2026 Stay Petition	SARDAR BASHA Vs ANDHRA PRADESH STATE WAQF BOARD	Y N VIVEKANANDA		KURNOOL
<u>ADMISSION (REVENUE)</u>					
259.1 along with 259					
259	WP/31910/2022 IA 1/2022 Direction Petition	MOTAMARRI NAGA NARENDRA RAO Vs STATE OF ANDHRA PRADESH	NARASIMHA RAO GUDISEVA	GP FOR REVENUE V V SATISH (SC for APEPDCL) DEVI PRASAD MANGALAPURI	WEST GODAVARI

259.1	WP/18406/2023 IA 1/2023 Suspension Petition	MOTAMARRI SREENU Vs THE STATE OF ANDHRA PRADESH	SIVA SANKARA RAO BORRA	GP FOR REVENUE DEVI PRASAD MANGALAPURI	WEST GODAVARI
260	WP/7316/2023 IA 1/2023 Direction Petition	B CHANDRA SEKHAR Vs THE STATE OF AP	PRATHAPAGIRI MURALIDHAR	GP FOR REVENUE GP FOR LAND ACQUISITION	CHITTOOR
261	WP/9955/2023 IA 1/2023 Suspension Petition	SADIQ NEE Vs THE STATE OF ANDHRA PRADESH	K SRINIVAS	GP FOR REVENUE KARNAM RAMESH	ANANTAPUR
262	WP/13664/2023 IA 1/2023 Direction Petition IA 1/2026 Vacate Stay Petition	SAKHAMURI MALLESWARI Vs STATE OF ANDHRA PRADESH	SATYANARAYANA NIMMALA	GP FOR REVENUE GP FOR ASSIGNMENT	CHITTOOR
263	WP/15534/2023 IA 1/2023 Stay Petition IA 2/2023 Vacate Stay Petition	K RAJESWARI Vs THE STATE OF ANDHRA PRADESH	BONU RAMA SHANKAR RAO	GP FOR REVENUE GP FOR REVENUE (AP)	CHITTOOR
264	WP/15856/2023 IA 1/2023 Direction Petition IA 1/2026 Vacate Stay Petition	KAARAM SRAVAN KUMAR Vs THE STATE OF ANDHRA PRADESH	SIVA RAMA KRISHNA KOLLURU	GP FOR REVENUE GP FOR REVENUE	WEST GODAVARI
265	WP/15998/2023 IA 1/2023 Direction Petition IA 1/2025 Vacate Stay Petition	DHARMANA VENKATA BABU Vs THE STATE OF ANDHRA PRADESH	P RAMA SHARANA SHARMA	GP FOR REVENUE GP FOR REVENUE	SRIKAKULAM
266	WP/16468/2023 IA 1/2023 Suspension Petition	GODUGUNURU MARIYAMMA Vs THE STATE OF ANDHRA PRADESH	S DILIP JAYA RAM	GP FOR REVENUE VAKATI VENKATA GNANUSHA	YSR KADAPA
267	WP/16550/2023 IA 1/2023 Suspension Petition IA 1/2026 Vacate Stay Petition	BODANAPATI LAKSHMI NARAYANA Vs THE STATE OF ANDHRA PRADESH	HARISH KUMAR RASINENI	GP FOR REVENUE GP FOR REVENUE K MALLIKHARJUNA MOORTHY	ANANTAPUR
268	WP/16604/2023 IA 1/2023 Direction Petition IA 1/2026 Leave Petition	VIYYAPU VENKATA RAMANA Vs THE STATE OF ANDHRA PRADESH	P RAJKUMAR	GP FOR REVENUE GP FOR REVENUE	VISAKHAPATNAM
269	WP/20787/2023 IA 1/2023 Suspension Petition IA 2/2023 Direction Petition IA 1/2026 Leave Petition IA 2/2026 Implead Petition	VEMULAKONDA VENKATARATNAM Vs GOVERNMENT OF ANDHRA PRADESH	T JANARDHAN RAO	GP FOR REVENUE	VISAKHAPATNAM
270	WP/27786/2023 IA 1/2023 Direction Petition IA 1/2024 Vacate Stay Petition IA 2/2026 Leave Petition	BATCHALA SUBRAMANYAM Vs THE STATE OF AP	M SUGUNA	GP FOR REVENUE GP FOR REVENUE (AP) R4 UNSERVED,	SPS NELLORE
271	WP/29530/2023 IA 1/2023 Direction Petition IA 2/2024 Vacate Stay Petition	PONNAGANTI APPA RAO Vs THE STATE OF ANDHRA PRADESH	K JYOTHI PRASAD	GP FOR REVENUE GP FOR COMMERCIAL TAX (AP) SREEKANTH REDDY AMBATI	VISAKHAPATNAM

272	WP/29959/2023 IA 1/2023 Suspension Petition IA 1/2024 Vacate Stay Petition	YELURI LAKSHMAMMA Vs THE STATE OF AP	SUBBA RAO KORRAPATI	GP FOR REVENUE GP FOR REVENUE (AP) MADHAVA RAO NALLURI R5 UNSERVED,	PRAKASAM
273	WP/30415/2023 IA 1/2023 Stay Petition IA 1/2025 Vacate Stay Petition	SMT. E.MASTAN BEE Vs THE STATE OF ANDHRA PRADESH	K RAMA KOTESWARA RAO	GP FOR REVENUE GP FOR LAND ACQUISITION S LAKSHMI PRAMEELA	ANANTAPUR
274	WP/30573/2023 IA 1/2023 Direction Petition	TELAGAMSETTI KRISHNA MOHAN RAO Vs THE STATE OF ANDHRA PRADESH	MUSUDI BABJI	R1 UNSERVED,	EAST GODAVARI
275	WP/30659/2023 IA 1/2023 Direction Petition IA 1/2024 Vacate Stay Petition	SHEIKH SHAKEERA Vs THE STATE OF ANDHRA PRADESH	BASHA SHAIK	GP FOR REVENUE S PARINEETA	CHITTOOR
276	WP/33319/2023 IA 1/2023 Suspension Petition IA 2/2023 Direction Petition IA 3/2023 Direction Petition	S.CHANDRA KALA BAI Vs THE STATE OF ANDHRA PRADESH	AVANIJA INUGANTI	GP FOR REVENUE GP FOR ASSIGNMENT GP FOR HOME S KRISHNA REDDY R6 R10 R11 R12 R13 R14 UNSERVED,	ANANTAPUR
277	WP/33761/2023 IA 1/2023 Direction Petition IA 1/2025 Leave Petition	LALAM PAIDI NAIDU Vs THE GOVERNMENT OF AP	V V N NARAYANA RAO	GP FOR REVENUE (AP) R SUDHA RANI	VISAKHAPATNAM
278	WP/14083/2025 IA 1/2025 Direction Petition IA 3/2025 Vacate Stay Petition	PANGI DHANURJAI Vs STATE OF ANDHRA PRADESH	BOLLA VENKATA RAMA RAO	GP FOR REVENUE T V JAGGI REDDY	VISAKHAPATNAM

ADMISSION (MUNICIPAL ADMN.)

279.1 along with 279

279	WP/962/2025 IA 1/2025 Direction Petition IA 3/2025 Vacate Stay Petition	GUDIPATI SEETHA Vs THE STATE OF AP	JOSYULA BHASKARA RAO	GP MUNICIPAL ADMN AND URBAN DEV AP Sireesha Rani Vallabhaneni Standing Counsel For Municipalities A K KISHORE REDDY SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES NOTE	EAST GODAVARI
279.1	CC/4247/2024 (WP/4915/2024)	S VEERARAGHAVAMMA Vs K V PADMAVATHI	A K KISHORE REDDY	Sireesha Rani Vallabhaneni Standing Counsel For Municipalities	EAST GODAVARI

ADMISSION (CENTRAL GOVT.)

280	WP/17544/2017 IA 1/2017(WPMP 21417/2017) Direction Petition	KALLAM PERI REDDY Vs THE INDIAN BANK	SUREPALLI MADHAVA RAO	SREEDHAR VALIVETI	KRISHNA
281	WP/21506/2018 IA 1/2018 Direction Petition	NITHYA SAI INDUSTRIES LIMITED (FORMERLY NITHYA SAI CHEMICALS (P) LTD Vs RASHTRIYA ISPAT NIGAM LIMITED	O M R LAW FIRM	A KRISHNAM RAJU	VISAKHAPATNAM

282	WP/13768/2021 IA 1/2021 Direction Petition IA 2/2021 Direction Petition IA 1/2022 Direction Petition IA 1/2025 Direction Petition	A N RAMESH Vs M/S. BHARAT PETROLEUM CORPORATION LIMITED	G V SRIRAMA MURTY	V V SATISH	CHITTOOR
283.1,283.2 along with 283					
283	WP/21394/2022 IA 1/2022 Direction Petition	M/S VRO EMPLOYEES AND WORKERS WELFARE UNION Vs THE REGIONAL PROVIDENT FUND COMMISSIONER -1	S SIVA SHANKER	ANUP KOUSHIK KARAVADI KOCHIRI RAJA SHEKAR CHIEF NOTE CASE	GUNTUR
283.1	WP/4701/2011 IA 1/2026 Receive Docs Petition	M/S. VILLAGE RECONSTRUCTION ORGANISATION Vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	RAMA RAO GHANTA	P RAMABHOOPAL REDDY RAVINDRA YANAMANDRA S SIVA SHANKER ANUP KOUSHIK KARAVADI	GUNTUR
283.2	WP/21404/2022 IA 1/2022 Stay Petition	M/S. VILLAGE RECONSTRUCTION ORGANISATION (INDIA) Vs THE REGIONAL PROVIDENT FUND COMMISSIONER -I	GHANTA SRIDHAR	ANUP KOUSHIK KARAVADI S SIVA SHANKER T BALAJI(SC FOR EPFO)	GUNTUR
284	WP/17354/2023 IA 1/2023 Direction Petition	OM SRI BAVANA SAI ASSOCIATES Vs THE FOOD CORPORATION OF INDIA	CHUKKA KRANTHI KIRAN	S SYAMSUNDER RAO R1 UNSERVED,	KRISHNA
285	WP/29684/2023 IA 1/2023 Suspension Petition IA 1/2026 Leave Petition	SUGAVASI BALA SUBRAMANYAM Vs THE UNION OF INDIA	NIMMAGADDA REVATHI	V V SATISH	YSR KADAPA
286	WP/5242/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	MITTAPALLI RAMA RAO AND SONS TOBACCO(P) LTD Vs THE UNION OF INDIA	KANCHARLA ANISH	M UMA DEVI (CENTRAL GOVT COUNSEL) V DYUMANI	GUNTUR
287	WP/5886/2025 IA 1/2025 Direction Petition	A J JAYA KUMAR Vs THE GENERAL MANAGER	VELAGAPUDI V N RAO	BACHINA HANUMANTHA RAO (CENTRAL GOVT COUNSEL) G V S GANESH	GUNTUR
288	WP/6688/2025 IA 1/2025 Stay Petition IA 1/2026 Vacate Stay Petition	LANCO KONDAPALLI POWER LIMITED Vs UNION OF INDIA	D S SIVADARSHAN	O UDAYA KUMAR (CENTRAL GOVT COUNSEL) GP FOR GENERAL ADMINISTRATION PADMA RAO LAKKARAJU (SC FOR NHAI)	KRISHNA
289	WP/15682/2025 IA 1/2025 Suspension Petition IA 2/2025 Implead Petition IA 3/2025 Permission Petition	POSARLA VISWESWARA RAO Vs VISAKHAPATNAM PORT AUTHORITY	CORPUS JURIS LAW PANEL LLP	P SRI RAM	VISAKHAPATNAM
290	WP/16561/2025	K V MANIKYAMBA Vs UNION OF INDIA	R SIVA SAI SWARUP	A RAVINDRA BABU (CENTRAL GOVT COUNSEL) M UMA DEVI (CENTRAL GOVT COUNSEL)	VISAKHAPATNAM

291	WP/24388/2025 IA 1/2025 Direction Petition	P V VEERA BADRA RAO Vs THE STATE OF ANDHRA PRADESH	VENKATA KAMALAKANTH NADIMPALLI	GP FOR HOME SPL.PUBLIC PROSECUTOR FOR CID	KRISHNA
292	WP/25807/2025 IA 1/2025 Direction Petition	BONDA ROOPESH Vs UNION OF INDIA	R SIVA SAI SWARUP	PELLETI RAJESH KUMAR (CENTRAL GOVERNMENT COUNSEL) PONNAM RAVINDRA BABU	VISAKHAPATNAM
293	WP/33737/2025 IA 1/2025 Direction Petition	GORLE MANGAMMA Vs THE STATE OF AP	R SIVA SAI SWARUP	GP FOR HOME CHALASANI AJAY KUMAR	VISAKHAPATNAM
294	WP/36550/2025 IA 1/2025 Direction Petition	VENKATADRI CONSTRUCTIONS Vs THE EMPLOYEES STATE INSURANCE CORPORATION	T BALAJI	U.R.P. SRINIVAS	VISAKHAPATNAM
295	WP/831/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition IA 4/2026 Vacate Stay Petition	JAIRAJ ISPAT LIMITED Vs THE UNION OF INDIA	N SASIKALA	Y V ANIL KUMAR (Central Government Counsel)	KURNOOL
296	WP/24097/2026 IA 1/2026 Direction Petition	PASUPULETI TRIMURTHY Vs THE UNION OF INDIA	B PARAMESEWARA RAO	P PADMAVATHI (CENTRAL GOVERNMENT COUNSEL)	GUNTUR
297	WP/27434/2026 IA 1/2026 Injunction Petition	YERRANGI SATISH KUMAR Vs RESERVE BANK OF INDIA	C SUBODH		CHITTOOR
298	WP/27457/2026 IA 1/2026 Stay Petition	SURYATEJ ENGINEERING WORKS Vs THE REGIONAL PROVIDENT FUND COMMISSIONER -II	K VENUGOPAL REDDY	T BALAJI(SC FOR EPFO)	VISAKHAPATNAM
299	WP/27477/2026 IA 1/2026 Direction Petition	PYDI SATHISH Vs THE UNION OF INDIA	PILLIX LAW FIRM		KRISHNA
300	WP/28121/2026 IA 1/2026 Direction Petition	MUNAKALA HARISANKARA REDDY Vs UNION OF INDIA	A RAVI SHANKAR	AMRUTHA BOPPUDI (CENTRAL GOVT COUNSEL) GP FOR HOME	SRIKAKULAM
301	WP/28294/2026 IA 1/2026 Direction Petition	MUPPALLA SAILAJA CHANDRA Vs THE UNION OF INDIA	D KRISHNA MURTHY	AMRUTHA BOPPUDI (CENTRAL GOVT COUNSEL) THANDAVA YOGESH GP FOR REVENUE	GUNTUR

ADMISSION (TRANSPORT)

302	WP/25893/2026 IA 1/2026 Direction Petition	K KRISHNA SANDEEP Vs THE UNION OF INDIA	SRINIVAS BOBBILI	PARIMI RAMA RAYUDU GP FOR TRANSPORT	KRISHNA
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ADMISSION (REVENUE-LA)

303	WP/12263/2023 IA 1/2023 Direction Petition IA 1/2026 Direction Petition	K. RAMAKRISHNA REDDY Vs THE STATE OF ANDHRA PRADESH	K KRANTI CHAITANYA GP FOR REVENUE	GP FOR MUNICIPAL ADMN URBAN DEV GP FOR LAND ACQUISITION	CHITTOOR
304	WP/25251/2023 IA 1/2023 Direction Petition	PALUKURI VENKATA SUBBAIAH Vs THE STATE OF AP	CH C KRISHNA REDDY	GP FOR LAND ACQUISITION	YSR KADAPA

INTERLOCUTORY(CENTRAL GOVT.)

305.1,305.2,305.3 along with 305

305	WP/16592/2022 IA 1/2022 Direction Petition	KODURU VENKATA SURENDRA KUMAR REDDY Vs UNION OF INDIA	HARINATH REDDY SOMA	T NIRANJAN Deputy Solicitor General of India GP FOR REVENUE	SPS NELLORE
305.1	WP/16347/2022 IA 1/2022 Direction Petition	LOKIREDDY VENKATESWARA REDDY Vs UNION OF INDIA	T D PANI KUMAR	GP FOR REVENUE	SPS NELLORE
305.2	WP/16799/2022 IA 1/2022 Direction Petition	PODAMEKALA VENKATA NARASAI AH Vs UNION OF INDIA	T D PANI KUMAR	GP FOR REVENUE	SPS NELLORE
305.3	WP/17030/2022 IA 1/2022 Direction Petition IA 1/2024 Implead Petition	CHILIKAM UJAWALA Vs UNION OF INDIA	T D PANI KUMAR	GP FOR REVENUE	SPS NELLORE
306	WP/6506/2025 IA 1/2025 Stay Petition IA 2/2025 Direction Petition IA 1/2026 Permission Petition	MADDALI SUNEETA Vs INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA	Dr.ANANTH S	M V SURESH V VEERABHADRA CHARY	KRISHNA

FOR ADMISSION (CRP MATTERS)

307	CRP/2098/2026 (OS/89/2016) IA 1/2026 Stay Petition	NALLABARRIKI APPAYYA LATE Vs THE STATE OF ANDHRA PRADESH	S SRINIVASA RAO	GP FOR ARBITRATION	SRIKAKULAM
308	CRP/2128/2026 (OS/41/2021) IA 1/2026 Stay Petition	PUJARI BALAKRISHNA RAO Vs PUJARI KAMESWARAMMA	S SRINIVASA RAO	Dr MOJJADA RAMAKRISHNA RR1 TO6-App by m/s.M.Rama Krishna (adv).	SRIKAKULAM
309	CRP/2448/2026 (IA/297/2026) IA 1/2026-Stay Petition	DANETI SREEDHAR Vs VADISI SEKHAR RAO	P DURGA PRASAD	R1 UNSERVED,SR Notice sent not yet returned. Memo proof of service not filed.	SRIKAKULAM

NOTE:- AFTER DAILY LIST - 2, WEEKLY LIST WILL BE TAKEN UP.